

## SECTION XVI

MACHINERY AND MECHANICAL APPLIANCES; ELECTRICAL EQUIPMENT; PARTS THEREOF; SOUND RECORDERS AND REPRODUCERS, TELEVISION IMAGE AND SOUND RECORDERS AND REPRODUCERS; AND PARTS AND ACCESSORIES OF SUCH ARTICLES

## NOTES

1. This Section does not cover :

(a) transmission or conveyor belts or belting, of plastics of Chapter 39, or of vulcanised rubber (heading 4010), or other articles of a kind used in machinery or mechanical or electrical appliances or for other technical uses, of vulcanised rubber other than hard rubber (heading 4016);

(b) articles of leather or of composition leather (heading 4205) or of furskin (heading 4303), of a kind used in machinery or mechanical appliances or for other technical uses;

(c) bobbins, spools, cops, cones, cores, reels or similar supports, of any material (for example, Chapter 39, 40, 44 or 48 or Section XV);

(d) perforated cards for Jacquard or similar machines (for example, Chapter 39 or 48 or Section XV);

(e) transmission or conveyor belts or belting of textile material ( heading 5910) or other articles of textile material for technical uses (heading 5911);

(f) precious or semi-precious stones (natural, synthetic or reconstructed) of headings 7102 to 7104, or articles wholly of such stones of heading 7116 except unmounted worked sapphires and diamonds for styli (heading 8522);

(g) parts of general use, as defined in Note 2 to Section XV, of base metal (Section XV), or similar goods of plastics (Chapter 39);

(h) drill pipe (heading 7304);

(ij) endless belts of metal wire or strip (Section XV);

(k) articles of Chapter 82 or 83;

(l) articles of Section XVII;

(m) articles of Chapter 90;

(n) clocks, watches or other articles of Chapter 91;

(o) interchangeable tools of heading 8207 or brushes of a kind used as parts of machines (heading 9603); similar interchangeable tools are to be classified according to the constituent material of their working part (for example, in Chapter 40, 42, 43, 45 or 59 or heading 6804 or 6909);

(p) articles of Chapter 95; or

(q) typewriter or similar ribbons, whether or not on spools or in cartridges (classified according to their constituent material, or in heading 9612 if inked or otherwise prepared for giving impressions).

2. Subject to Note 1 to this Section, Note 1 to Chapter 84 and to Note 1 to Chapter 85, parts of machines (not being parts of the articles of heading 8484, 8544, 8545, 8546 or 8547) are to be classified according to the following rules :

(a) parts which are goods included in any of the headings of Chapter 84 or 85 (other than headings 8409, 8431, 8448, 8466, 8473, 8487, 8503, 8522, 8529, 8538 and 8548) are in all cases to be classified in their respective headings;

(b) other parts, if suitable for use solely or principally with a particular kind of machine, or with a number of machines of the same heading (including a machine of heading 8479 or 8543) are to be classified with the machines of that kind or in heading 8409, 8431, 8448, 8466, 8473, 8503, 8522, 8529 or 8538 as appropriate. However, parts which are equally suitable for use principally with the goods of headings 8517 and 8525 to 8528 are to be classified in heading 8517;

(c) all other parts are to be classified in heading 8409, 8431, 8448, 8466, 8473, 8503, 8522, 8529 or 8538 as appropriate or, failing that, in heading 8487 or 8548.

3. Unless the context otherwise requires, composite machines consisting of two or more machines fitted together to form a whole and other machines designed for the purpose of performing two or more complementary or alternative functions are to be classified as if consisting only of that component or as being that machine which performs the principal function.

4. Where a machine (including a combination of machines) consists of individual components (whether separate or interconnected by piping, by transmission devices, by electric cables or by other devices) intended to contribute together to a clearly defined function covered by one of the headings in Chapter 84 or Chapter 85, then the whole falls to be classified in the heading appropriate to that function.

5. For the purposes of these Notes, the expression "machine" means any machine, machinery, plant, equipment, apparatus or appliance cited in the headings of Chapter 84 or 85.

6. In respect of goods covered by this Section, conversion of an article which is incomplete or unfinished but having the essential character of the complete or finished article (including 'blank', that is an article, not ready for direct use, having the approximate shape or outline of the finished article or part, and which can only be used, other than in exceptional cases, for completion into a finished article or a part), into complete or finished article shall amount to 'manufacture'.

#### CHAPTER 84

#### *Nuclear reactors, boilers, machinery and mechanical appliances; parts thereof*

#### NOTES

1. This Chapter does not cover :

(a) millstones, grindstones or other articles of Chapter 68;

(b) machinery or appliances (for example, pumps) of ceramic material and ceramic parts of machinery or appliances of any material (Chapter 69);

(c) laboratory glassware (heading 7017); machinery, appliances or other articles for technical uses or parts thereof, of glass (heading 7019 or 7020);

(d) articles of heading 7321 or 7322 or similar articles of other base metals (Chapters 74 to 76 or 78 to 81);

(e) vacuum cleaners of heading 8508;

(f) electro-mechanical domestic appliances of heading 8509; digital cameras of heading 8525; or

(g) hand-operated mechanical floor sweepers, not motorised (heading 9603).

2. Subject to the operation of Note 3 to Section XVI and subject to Note 9 to this Chapter, a machine or appliance which answers to a description in one or more of the headings 8401 to 8424, or heading 8486 and at the same time to a description in one or other of the headings 8425 to 8480 is to be classified under the appropriate heading of the headings 8401 to 8424 or under the heading 8486, as the case may be, and not under the headings 8425 to 8480.

Heading 8419 does not, however, cover :

(a) germination plant, incubators or brooders (heading 8436);

(b) grain dampening machines (heading 8437);

(c) diffusing apparatus for sugar juice extraction (heading 8438);

(d) machinery for the heat-treatment of textile yarns, fabrics or made up textile articles (heading 8451); or

(e) machinery or plant, designed for mechanical operation, in which a change of temperature, even if necessary, is subsidiary.

Heading 8422 does not cover :

(a) sewing machines for closing bags or similar containers (heading 8452); or

(b) office machinery of heading 8472.

Heading 8424 does not cover :

(a) Ink-jet printing machines (heading 8443); or

(b) Water-jet cutting machines (heading 8456).

3. A machine-tool for working any material which answers to a description in heading 8456 and at the same time to a description in heading 8457, 8458, 8459, 8460, 8461, 8464 or 8465 is to be classified in heading 8456.

4. Heading 8457 applies only to machine-tools for working metal, other than lathes (including turning centres), which can carry out different types of machining operations either :

(a) by automatic tool change from a magazine or the like in conformity with a machining programme (machining centres),

(b) by the automatic use, simultaneously or sequentially, of different unit heads working on a fixed position workpiece (unit construction machines, single station), or

(c) by the automatic transfer of the workpiece to different unit heads (multi-station transfer machines).

5. (A) For the purposes of heading 8471, the expression “automatic data processing machines” means machine capable of :

(i) storing the processing programme or programmes and at least the data immediately necessary for the execution of the programme;

(ii) being freely programmed in accordance with the requirements of the user;

(iii) performing arithmetical computations specified by the user; and

(iv) executing, without human intervention, a processing programme which requires them to modify their execution, by logical decision during the processing run;

(B) Automatic data processing machines may be in the form of systems consisting of a variable number of separate units.

(C) Subject to paragraph (D) and (E), a unit is to be regarded as being a part of an automatic data processing system if it meets all of the following conditions :

(i) it is of a kind solely or principally used in an automatic data processing system;

(ii) it is connectable to the central processing unit either directly or through one or more other units; and

(iii) it is able to accept or deliver data in a form (codes or signals) which can be used by the system.

Separately presented units of an automatic data processing machine are to be classified in heading 8471.

However, keyboards, X-Y co-ordinate input devices and disk storage units which satisfy the conditions of (ii) and (iii) above, are in all cases to be classified as units of heading 8471.

(D) Heading 8471 does not cover the following when presented separately, even if they meet all of the conditions set forth in paragraph (C):

(i) printer, copying machines, facsimile machines, whether or not combined;

(ii) apparatus for the transmission or reception of voice, images or other data, including apparatus for communication in a wired or wireless network (such as a local or wide area network);

(iii) loudspeakers and microphones;

(iv) television cameras, digital cameras and video camera recorders;

(v) monitors and projectors, not incorporating television reception apparatus.

(E) Machines incorporating or working in conjunction with an automatic data processing machines and performing a specific function other than data processing are to be classified in the headings appropriate to their respective functions or, failing that, in residual headings.

6. Heading 8482 applies, *inter alia*, to polished steel balls, the maximum and minimum diameters of which do not differ from the nominal diameter by more than 1 per cent. or by more than 0.05 mm, whichever is less. Other steel balls are to be classified in heading 7326.

7. A machine which is used for more than one purpose is, for the purposes of classification, to be treated as if its principal purpose were its sole purpose.

Subject to Note 2 to this Chapter and Note 3 to Section XVI, a machine, the principal purpose of which is not described in any heading or for which no one purpose is the principal purpose is, unless the context

otherwise requires, to be classified in heading 8479. Heading 8479 also covers machines for making rope or cable (for example, stranding, twisting or cabling machines) from metal wire, textile yarn or any other material or from a combination of such materials.

8. For the purposes of heading 8470, the term "pocket-size" applies only to machines, the dimensions of which do not exceed 170 mm. x 100 mm. x 45 mm.

9. (A) Clauses (a) and (b) of Note 8 to Chapter 85 shall also apply respectively to the expression "semi-conductor devices" and "electronic integrated circuits", used in this Note and in the heading 8486. However, for the purposes of this Note and heading 8486, the expression "semi-conductor devices" also cover photosensitive semiconductor devices and light emitting diodes.

(B) For the purposes of this Note and heading 8486, the expression "manufacture of flat panel displays" covers the fabrication of substrates into a flat panel. It does not cover the manufacture of glass or the assembly of printed circuit boards or other electronic components onto the flat panel. The expression "flat panel display" does not cover cathoderay tube technology.

(C) Heading 8486 also includes machines and apparatus solely or principally of a kind used for :

- (i) the manufacture or repair of masks and reticles;
- (ii) assembling semi-conductor devices or electronic integrated circuits;
- (iii) lifting, handling, loading or unloading of boules, wafers, semi-conductor devices, electronic integrated circuits and flat panel displays.

(D) Subject to Note 1 to Section XVI and Note 1 to Chapter 84, machines and apparatus answering to the description in heading 8486 are to be classified in that heading and in no other heading of this Schedule.

#### SUB-HEADING NOTES

1. For the purposes of sub-heading 8471 49, the term "systems" means automatic data processing machines whose units satisfy the conditions laid down in Note 5(C) to this Chapter and which comprise at least a central processing unit, one input unit (for example, a keyboard or a scanner), and one output unit (for example, a visual display unit or a printer).

2. Sub-heading 8482 40 applies only to bearings with cylindrical rollers of a uniform diameter not exceeding 5 mm and having a length which is at least three times the diameter. The ends of the rollers may be rounded.

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
<b>8401</b>	NUCLEAR REACTORS; FUEL ELEMENTS (CARTRIDGES), NON-IRRADIATED, FOR NUCLEAR REACTORS; MACHINERY AND APPARATUS FOR ISOTOPIC SEPARATION		
8401 10 00	- Nuclear reactors	kg.	12.5%
8401 20 00	- Machinery and apparatus for isotopic separation, and parts thereof	kg.	12.5%
8401 30 00	- Fuel elements (cartridges), non-irradiated	gi F/S	12.5%
8401 40 00	- Parts of nuclear reactors	kg.	12.5%
<b>8402</b>	STEAM OR OTHER VAPOUR GENERATING BOILERS (OTHER THAN CENTRAL HEATING HOT WATER BOILERS CAPABLE		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	ALSO OF PRODUCING LOW PRESSURE STEAM); SUPER-HEATED WATER BOILERS		
8402 11 00	- <i>Steam or other vapour generating boilers:</i> -- Watertube boilers with a steam production exceeding 45 t per hour	kg.	12.5%
8402 12 00	-- Water tube boilers with a steam production not exceeding 45 t per hour	kg.	12.5%
8402 19	-- <i>Other vapour generating boilers, including hybrid boilers:</i>		
8402 19 10	--- Fire tube horizontal (lancashire) boilers	kg.	12.5%
8402 19 20	--- Fire tube boilers vertical	kg.	12.5%
8402 19 90	--- Other	kg.	12.5%
8402 20 00	- Super-heated water boilers	kg.	12.5%
8402 90	- <i>Parts:</i>		
8402 90 10	--- Parts of fire tube boilers	kg.	12.5%
8402 90 20	--- Parts of watertube boilers	kg.	12.5%
8402 90 90	--- Other	kg.	12.5%
<b>8403</b>	CENTRAL HEATING BOILERS OTHER THAN THOSE OF HEADING 8402		
8403 10 00	- Boilers	u	12.5%
8403 90 00	- Parts	kg.	12.5%
<b>8404</b>	AUXILIARY PLANT FOR USE WITH BOILERS OF HEADING 8402 OR 8403 (FOR EXAMPLE, ECONOMISERS, SUPER-HEATERS, SOOT REMOVERS, GAS RECOVERERS); CONDENSERS FOR STEAM OR OTHER VAPOUR POWER UNITS		
8404 10 00	- Auxiliary plants for use with boilers of heading 8402 or 8403	kg.	12.5%
8404 20 00	- Condensers for steam or other vapour power units	kg.	12.5%
8404 90 00	- Parts	kg.	12.5%
<b>8405</b>	PRODUCER GAS OR WATER GAS GENERATORS, WITH OR WITHOUT THEIR PURIFIERS; ACETYLENE GAS GENERATORS AND SIMILAR WATER PROCESS GAS GENERATORS, WITH OR WITHOUT THEIR PURIFIERS		
8405 10	- <i>Producer gas or water gas generators, with or without their purifiers; acetylene gas generators and similar water process gas generators, with or without their purifiers:</i>		
8405 10 10	--- Producer gas or water gas generators	u	12.5%
8405 10 20	--- Acetylene gas generators	u	12.5%
8405 10 90	--- Other	u	12.5%
8405 90 00	- Parts	u	12.5%
<b>8406</b>	STEAM TURBINES AND OTHER VAPOUR TURBINES		
8406 10 00	- Turbines for marine propulsion	u	12.5%
	- <i>Other turbines:</i>		
8406 81 00	-- Of an output exceeding 40 MW	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8406 82 00	-- Of an output not exceeding 40 MW	u	12.5%
8406 90 00	- Parts	kg.	12.5%
<b>8407</b>	SPARK-IGNITION RECIPROCATING OR ROTARY INTERNAL COMBUSTION PISTON ENGINES		
8407 10 00	- Aircraft engines	u	12.5%
	- <i>Marine propulsion engines:</i>		
8407 21 00	-- Outboard motors	u	12.5%
8407 29 00	-- Other	u	12.5%
	- <i>Reciprocating piston engines of a kind used for the propulsion of vehicles of Chapter 87:</i>		
8407 31	-- <i>Of a cylinder capacity not exceeding 50 cc:</i>		
8407 31 10	--- For motor cycles	u	12.5%
8407 31 90	--- Other	u	12.5%
8407 32	-- <i>Of a cylinder capacity exceeding 50 cc but not exceeding 250 cc:</i>		
8407 32 10	--- For motor cycles	u	12.5%
8407 32 90	--- Other	u	12.5%
8407 33	-- <i>Of a cylinder capacity exceeding 250 cc but not exceeding 1,000 cc :</i>		
8407 33 10	--- For motor cars	u	12.5%
8407 33 20	--- For motor cycles	u	12.5%
8407 33 90	--- Other	u	12.5%
8407 34	-- <i>Of a cylinder capacity exceeding 1,000 cc:</i>		
8407 34 10	--- For motor cars	u	12.5%
8407 34 90	--- Other	u	12.5%
8407 90	- <i>Other engines:</i>		
8407 90 10	--- Petrol engines	u	12.5%
8407 90 20	--- Kerosene engines	u	12.5%
8407 90 90	--- Other	u	12.5%
<b>8408</b>	COMPRESSION-IGNITION INTERNAL COMBUSTION PISTON ENGINES (DIESEL OR SEMI-DIESEL ENGINES)		
8408 10	- <i>Marine propulsion engines:</i>		
8408 10 10	--- Outboard engines	u	12.5%
	--- <i>Other :</i>		
8408 10 91	---- Of a cylinder capacity not exceeding 100 cc	u	12.5%
8408 10 92	---- Of a cylinder capacity exceeding 100 cc but not exceeding 250 cc	u	12.5%
8408 10 93	---- Of a cylinder capacity exceeding 250 cc	u	12.5%
8408 20	- <i>Engines of a kind used for the propulsion of vehicles of Chapter 87:</i>		
8408 20 10	--- Of cylinder capacity not exceeding 250 cc	u	12.5%
8408 20 20	--- Engines of cylinder capacity exceeding 250 cc	u	12.5%
8408 90	- <i>Other engines:</i>		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8408 90 10	--- Stationary engines of cylinder capacity exceeding 50 cc	u	12.5%
8408 90 90	--- Other	u	12.5%
<b>8409</b>	PARTS SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH THE ENGINES OF HEADING 8407 OR 8408		
8409 10 00	- For aircraft engines	kg.	12.5%
	- <i>Other</i> :		
8409 91	-- <i>Suitable for use solely or principally with spark-ignition internal combustion piston engines:</i>		
	--- <i>Valves, inlet and exhaust, piston, piston rings, piston assemblies :</i>		
8409 91 11	---- Valves, inlet and exhaust	kg.	12.5%
8409 91 12	---- Pistons	kg.	12.5%
8409 91 13	---- Piston rings	kg.	12.5%
8409 91 14	---- Piston assemblies	kg.	12.5%
8409 91 20	--- Fuel injection equipment excluding injection pumps	kg.	12.5%
	--- <i>Other</i> :		
8409 91 91	---- Of petrol engines for motor vehicles	kg.	12.5%
8409 91 92	---- Of other petrol engines	kg.	12.5%
8409 91 93	---- Of kerosene engines	kg.	12.5%
8409 91 94	---- Of gas engines	kg.	12.5%
8409 91 99	---- Other	kg.	12.5%
8409 99	-- <i>Other</i> :		
	--- <i>Valves, inlet and exhaust, piston, piston rings, piston assemblies :</i>		
8409 99 11	---- Valve, inlet and exhaust	kg.	12.5%
8409 99 12	---- Pistons	kg.	12.5%
8409 99 13	---- Piston rings	kg.	12.5%
8409 99 14	---- Piston assemblies	kg.	12.5%
8409 99 20	--- Fuel nozzles	kg.	12.5%
8409 99 30	--- Fuel injection equipment excluding injection pumps	kg.	12.5%
	--- <i>Other parts of diesel engine:</i>		
8409 99 41	---- Of diesel engines for motor vehicles	kg.	12.5%
8409 99 42	---- Of outboard engine	kg.	12.5%
8409 99 49	---- Other	kg.	12.5%
8409 99 90	--- Other	kg.	12.5%
<b>8410</b>	HYDRAULIC TURBINES, WATER WHEELS, AND REGULATORS THEREFOR		
	- <i>Hydraulic turbines and water wheels :</i>		
8410 11 00	-- Of a power not exceeding 1,000 kW	u	12.5%



Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8410 12	-- <i>Of a power exceeding 1,000 kW but not exceeding 10,000 kW:</i>		
8410 12 10	--- Of power exceeding 1,000 kW but not exceeding 5,000 kW	u	12.5%
8410 12 20	--- Of power exceeding 5,000 kW but not exceeding 10,000 kW	u	12.5%
8410 13	-- <i>Of a power exceeding 10,000 kW:</i>		
8410 13 10	--- Of power exceeding 10,000 kW but not exceeding 30,000 kW	u	12.5%
8410 13 20	--- Of power exceeding 30,000 kW but not exceeding 80,000 kW	u	12.5%
8410 13 90	--- Of power exceeding 80,000 kW	u	12.5%
8410 90 00	- Parts, including regulators	kg.	12.5%
<b>8411</b>	TURBO-JETS, TURBO-PROPELLERS AND OTHER GAS TURBINES		
	- <i>Turbo-jets:</i>		
8411 11 00	-- Of a thrust not exceeding 25 kN	u	12.5%
8411 12 00	-- Of a thrust exceeding 25 kN	u	12.5%
	- <i>Turbo-propellers:</i>		
8411 21 00	-- Of a power not exceeding 1,100 kW	u	12.5%
8411 22 00	-- Of a power exceeding 1,100 kW	u	12.5%
	- <i>Other gas turbines:</i>		
8411 81 00	-- Of a power not exceeding 5,000 kW	u	12.5%
8411 82	-- <i>Of a power exceeding 5,000 kW:</i>		
8411 82 10	--- Of power exceeding 5,000 kW but not exceeding 15,000 kW	u	12.5%
8411 82 20	--- Of power exceeding 15,000 kW but not exceeding 30,000 kW	u	12.5%
8411 82 30	--- Of power exceeding 30,000 kW but not exceeding 60,000 kW	u	12.5%
8411 82 40	--- Of power exceeding 60,000 kW but not exceeding 90,000 kW	u	12.5%
8411 82 50	--- Of power exceeding 90,000 kW but not exceeding 1,15,000 kW	u	12.5%
8411 82 60	--- Of power exceeding 1,15,000 kW	u	12.5%
	- <i>Parts:</i>		
8411 91 00	-- Of turbo-jets or turbo-propellers	kg.	12.5%
8411 99 00	-- Other	kg.	12.5%
<b>8412</b>	OTHER ENGINES AND MOTORS		
8412 10 00	- Reaction engines other than turbo-jets	u	12.5%
	- <i>Hydraulic power engines and motors:</i>		
8412 21 00	-- Linear acting (cylinders)	u	12.5%
8412 29	-- <i>Other :</i>		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8412 29 10	--- Hydrojet (hydraulic jet engines)	u	12.5%
8412 29 90	--- Other	u	12.5%
	- <i>Pneumatic power engines and motors:</i>		
8412 31 00	-- Linear acting (cylinders)	u	12.5%
8412 39 00	-- Other	u	12.5%
8412 80	- <i>Other:</i>		
	--- <i>Steam or other vapour power :</i>		
8412 80 11	---- Stationary	u	12.5%
8412 80 19	---- Other	u	12.5%
8412 80 20	--- Motors, spring operated excluding clock and watch movements	u	12.5%
8412 80 30	--- Wind turbine or engine	u	12.5%
8412 80 90	--- Other	u	12.5%
8412 90	- <i>Parts:</i>		
8412 90 10	--- Of steam engines incorporating boilers	kg.	12.5%
8412 90 20	--- Of other steam engines and other vapour power units not incorporating boilers	kg.	12.5%
8412 90 30	--- Of hydraulic engines and motors	kg.	12.5%
8412 90 90	--- Other	kg.	12.5%
<b>8413</b>	<b>PUMPS FOR LIQUIDS, WHETHER OR NOT FITTED WITH A MEASURING DEVICE; LIQUID ELEVATORS</b>		
	- <i>Pumps fitted or designed to be fitted with a measuring device:</i>		
8413 11	-- <i>Pumps for dispensing fuel or lubricants, of the type used in filling stations or in garages:</i>		
8413 11 10	--- Hand pumps	u	12.5%
	--- <i>Other :</i>		
8413 11 91	---- Pumps for dispensing fuel	u	12.5%
8413 11 99	---- Other	u	12.5%
8413 19	-- <i>Other:</i>		
8413 19 10	--- Hand pumps	u	12.5%
8413 19 90	--- Other	u	12.5%
8413 20 00	- Hand pumps, other than those of sub-heading 8413 11 or 8413 19	u	12.5%
8413 30	- <i>Fuel, lubricating or cooling medium pumps for internal combustion piston engines:</i>		
8413 30 10	--- Injection pumps for diesel engines	u	12.5%
8413 30 20	--- Oil pump	u	12.5%
8413 30 30	--- Water pump	u	12.5%
8413 30 90	--- Other	u	12.5%
8413 40 00	- Concrete pumps	u	12.5%
8413 50	- <i>Other reciprocating positive displacement pumps:</i>		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8413 50 10	--- Metering and dosing pumps --- <i>Primarily designed for handling water :</i>	u	12.5%
8413 50 21	---- Deep tube well turbine pump	u	12.5%
8413 50 29	---- Other	u	12.5%
8413 50 90	--- Other	u	12.5%
8413 60	- <i>Other rotary positive displacement pumps:</i>		
8413 60 10	--- Gear type pumps	u	12.5%
8413 60 20	--- Screw type pumps	u	12.5%
8413 60 90	--- Other	u	12.5%
8413 70	- <i>Other centrifugal pumps:</i>		
8413 70 10	--- Primarily designed to handle water --- <i>Other:</i>	u	12.5%
8413 70 91	---- Single and multistage chemical process pumps	u	12.5%
8413 70 92	---- Horizontal split casing pumps	u	12.5%
8413 70 93	---- Horizontal self priming pumps	u	12.5%
8413 70 94	---- Vertical turbine driven pumps	u	12.5%
8413 70 95	---- Boiler feed pumps	u	12.5%
8413 70 96	---- Slurry pumps	u	12.5%
8413 70 97	---- Dredger pumps	u	12.5%
8413 70 99	---- Other - <i>Other pumps-liquid elevators:</i>	u	12.5%
8413 81	-- <i>Pumps :</i>		
8413 81 10	--- Gas pumps	u	12.5%
8413 81 20	--- Hydraulic ram	u	12.5%
8413 81 30	--- Axial flow and mixed flow vertical pump designed primarily for handling water	u	12.5%
8413 81 90	--- Other	u	12.5%
8413 82 00	-- Liquid elevators - <i>Parts:</i>	u	12.5%
8413 91	-- <i>Of pumps:</i>		
8413 91 10	--- Of reciprocating pumps	kg.	12.5%
8413 91 20	--- Of centrifugal pumps	kg.	12.5%
8413 91 30	--- Of deep well turbine pumps and of other rotary pumps	kg.	12.5%
8413 91 40	--- Of hand pump for handling water	kg.	12.5%
8413 91 90	--- Other	kg.	12.5%
8413 92 00	-- Of liquid elevators	kg.	12.5%
<b>8414</b>	AIR OR VACUUM PUMPS, AIR OR OTHER GAS COMPRESSORS AND FANS; VENTILATING OR RECYCLING HOODS INCORPORATING A FAN, WHETHER OR NOT FITTED WITH FILTERS		
8414 10 00	- Vacuum pumps	u	12.5%
8414 20	- <i>Hand or foot-operated air pumps :</i>		
8414 20 10	--- Bicycle pumps	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8414 20 20	--- Other hand pumps	u	12.5%
8414 20 90	--- Other	u	12.5%
8414 30 00	- Compressors of a kind used in refrigerating equipment	u	12.5%
8414 40	- <i>Air compressors mounted on a wheeled chassis for towing:</i>		
8414 40 10	--- Reciprocating air compressors	u	12.5%
8414 40 20	--- Centrifugal air compressors	u	12.5%
8414 40 30	--- Screw air compressors	u	12.5%
8414 40 90	--- Other	u	12.5%
8414 51	- <i>Fans :</i> <i>Table, floor, wall, window, ceiling or roof fans, with a self-contained electric motor of an output not exceeding 125 W:</i>		
8414 51 10	--- Table fans	u	12.5%
8414 51 20	--- Ceiling fans	u	12.5%
8414 51 30	--- Pedestal fans	u	12.5%
8414 51 40	--- Railway carriage fans	u	12.5%
8414 51 90	--- Other	u	12.5%
8414 59	-- <i>Other:</i>		
8414 59 10	--- Air circulator	u	12.5%
8414 59 20	--- Blowers, portable	u	12.5%
8414 59 30	--- Industrial fans and blowers	u	12.5%
8414 59 90	--- Other	u	12.5%
8414 60 00	- Hoods having a maximum horizontal side not exceeding 120 cm	u	12.5%
8414 80	- <i>Other:</i>		
8414 80 11	---- <i>Gas compressors:</i> Of a kind used in air-conditioning equipment	u	12.5%
8414 80 19	---- Other	u	12.5%
8414 80 20	--- Free-piston generators for gas turbine	u	12.5%
8414 80 30	--- Turbo charger	u	12.5%
8414 80 90	--- Other	u	12.5%
8414 90	- <i>Parts :</i>		
8414 90 11	---- <i>Of air or vacuum pumps and compressors:</i> Of gas compressors of a kind used in refrigerating and air-conditioning appliances and machinery	kg.	12.5%
8414 90 12	---- Of bicycle pumps	kg.	12.5%
8414 90 19	---- Other	kg.	12.5%
8414 90 20	--- Of free piston generators	kg.	12.5%
8414 90 30	--- Of electric fans	kg.	12.5%
8414 90 40	--- Of Industrial fans, blowers	kg.	12.5%
8414 90 90	--- Other	kg.	12.5%
<b>8415</b>	<b>AIR-CONDITIONING MACHINES, COMPRISING A MOTOR-DRIVEN FAN</b>		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	AND ELEMENTS FOR CHANGING THE TEMPERATURE AND HUMIDITY, INCLUDING THOSE MACHINES IN WHICH THE HUMIDITY CANNOT BE SEPARATELY REGULATED		
8415 10	- <i>Window or wall types, self-contained or "split system":</i>		
8415 10 10	--- Split system	u	12.5%
8415 10 90	--- Other	u	12.5%
8415 20	- <i>Of a kind used for persons in motor vehicles :</i>		
8415 20 10	--- For buses	u	12.5%
8415 20 90	--- Other	u	12.5%
	- <i>Other:</i>		
8415 81	-- <i>Incorporating a refrigerating unit and a valve for reversal of the cooling or heat cycle (reversible heat pumps):</i>		
8415 81 10	--- Split air-conditioner two tonnes and above	u	12.5%
8415 81 90	--- Other	u	12.5%
8415 82	-- <i>Other, incorporating a refrigerating unit:</i>		
8415 82 10	--- Split air-conditioner two tonnes and above	u	12.5%
8415 82 90	--- Other	u	12.5%
8415 83	-- <i>Not incorporating a refrigerating unit :</i>		
8415 83 10	--- Split air-conditioner two tonnes and above	u	12.5%
8415 83 90	--- Other	u	12.5%
8415 90 00	- Parts	kg.	12.5%
<b>8416</b>	FURNACE BURNERS FOR LIQUID FUEL, FOR PULVERISED SOLID FUEL OR FOR GAS; MECHANICAL STOKERS, INCLUDING THEIR MECHANICAL GRATES, MECHANICAL ASH DISCHARGERS AND SIMILAR APPLIANCES		
8416 10 00	- Furnace burners for liquid fuel	kg.	12.5%
8416 20 00	- Other furnace burners, including combination burners	kg.	12.5%
8416 30 00	- Mechanical stokers, mechanical grates, mechanical ash dischargers and similar appliances	kg.	12.5%
8416 90 00	- Parts	kg.	12.5%
<b>8417</b>	INDUSTRIAL OR LABORATORY FURNACES AND OVENS, INCLUDING INCINERATORS, NON-ELECTRIC		
8417 10 00	- Furnaces and ovens for the roasting, melting or other heat-treatment of ores, pyrites or of metals	u	12.5%
8417 20 00	- Bakery ovens, including biscuit ovens	u	12.5%
8417 80	- <i>Other :</i>		
8417 80 10	--- For cement industry	u	12.5%
8417 80 90	--- Other	u	12.5%
8417 90 00	- Parts	kg.	12.5%
<b>8418</b>	REFRIGERATORS, FREEZERS AND OTHER REFRIGERATING OR FREEZING		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	EQUIPMENT, ELECTRIC OR OTHER; HEAT PUMPS OTHER THAN AIR CONDITIONING MACHINES OF HEADING 8415		
8418 10	- <i>Combined refrigerator-freezers, fitted with separate external doors:</i>		
8418 10 10	--- Commercial type	u	12.5%
8418 10 90	--- Other	u	12.5%
	- <i>Refrigerators, household type:</i>		
8418 21 00	-- Compression-type	u	12.5%
8418 29 00	-- Other	u	12.5%
8418 30	- <i>Freezers of the chest type, not exceeding 800 l capacity:</i>		
8418 30 10	--- Commercial type electrical	u	12.5%
8418 30 90	--- Other	u	12.5%
8418 40	- <i>Freezers of the upright type, not exceeding 900 l capacity:</i>		
8418 40 10	--- Electrical	u	12.5%
8418 40 90	--- Other	u	12.5%
8418 50 00	- Other furniture (chests, cabinets, display counters, show-cases and the like) for storage and display incorporating refrigerating or freezing equipment - <i>Other refrigerating or freezing equipment; heat pumps:</i>	u	12.5%
8418 61 00	- Heat pumps other than air-conditioning machines of heading 8415.	u	12.5%
8418 69	-- <i>Other:</i>		
8418 69 10	--- Ice making machinery	u	12.5%
8418 69 20	--- Water cooler	u	12.5%
8418 69 30	--- Vending machine, other than automatic vending machine	u	12.5%
8418 69 40	--- Refrigeration equipment or devices specially used in leather industries for manufacturing of leather articles	u	12.5%
8418 69 50	--- Refrigerated farm tanks, industrial ice cream freezer	u	12.5%
8418 69 90	--- Other	u	12.5%
	- <i>Parts:</i>		
8418 91 00	-- Furniture designed to receive refrigerating or freezing equipment	kg.	12.5%
8418 99 00	-- Other	kg.	12.5%
<b>8419</b>	MACHINERY, PLANT OR LABORATORY EQUIPMENT, WHETHER OR NOT ELECTRICALLY HEATED (EXCLUDING FURNACES, OVENS AND OTHER EQUIPMENT OF HEADING 8514), FOR THE TREATMENT OF MATERIALS BY A PROCESS INVOLVING A CHANGE OF TEMPERATURE SUCH AS		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	HEATING, COOKING, ROASTING, DISTILLING, RECTIFYING, STERILISING, PASTEURISING, STEAMING, DRYING, EVAPORATING, VAPORISING, CONDENSING OR COOLING, OTHER THAN MACHINERY OR PLANT OF A KIND USED FOR DOMESTIC PURPOSES; INSTANTANEOUS OR STORAGE WATER HEATERS, NON-ELECTRIC		
	- <i>Instantaneous or storage water heaters, non-electric:</i>		
8419 11	-- <i>Instantaneous gas water heaters :</i>		
8419 11 10	--- Domestic type	u	12.5%
8419 11 90	--- Other	u	12.5%
8419 19	-- <i>Other:</i>		
8419 19 10	--- Domestic type	u	12.5%
8419 19 20	--- Other	u	12.5%
8419 20	- <i>Medical, surgical or laboratory sterilisers:</i>		
8419 20 10	--- Auto claves	u	12.5%
8419 20 90	--- Other	u	12.5%
	- <i>Dryers:</i>		
8419 31 00	-- For agricultural products	u	12.5%
8419 32 00	-- For wood, paper pulp, paper or paperboard	u	12.5%
8419 39 00	-- Other	u	12.5%
8419 40	- <i>Distilling or rectifying plant:</i>		
8419 40 10	--- For petroleum refining	u	12.5%
8419 40 20	--- Other distilling equipment	u	12.5%
8419 40 90	--- Other	u	12.5%
8419 50	- <i>Heat exchange units:</i>		
8419 50 10	--- Shell and tube type	u	12.5%
8419 50 20	--- Plate type	u	12.5%
8419 50 30	--- Spiral type	u	12.5%
8419 50 90	--- Other	u	12.5%
8419 60 00	- Machinery for liquefying air or other gases	u	12.5%
	- <i>Other machinery, plant and equipment:</i>		
8419 81	-- <i>For making hot drinks or for cooking or heating food:</i>		
8419 81 10	--- Friers	u	12.5%
8419 81 20	--- Other kitchen machines	u	12.5%
8419 81 90	--- Other	u	12.5%
8419 89	-- <i>Other:</i>		
8419 89 10	--- Pressure vessels, reactors, columns or towers or chemical storage tanks	u	12.5%
8419 89 20	--- Glass lined equipment	u	12.5%
8419 89 30	--- Auto claves other than for cooking or heating food, not elsewhere specified or included	u	12.5%
8419 89 40	--- Cooling towers and similar plants for direct	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	cooling (without a separating wall) by means of recirculated water		
8419 89 50	--- Pasteurizers	u	12.5%
8419 89 60	--- Plant growth chambers and rooms and tissue culture chambers and rooms having temperature, humidity or light control	u	12.5%
8419 89 70	--- Apparatus for rapid heating of semi-conductor devices; apparatus for chemical or physical vapour deposition on semi-conductor wafers; apparatus for chemical vapour deposition on LCD substratus	u	12.5%
8419 89 80	--- Vacuum-vapour plant for deposition of metals	u	12.5%
8419 89 90	--- Other	u	12.5%
8419 90	- <i>Parts:</i>		
8419 90 10	--- Parts of instantaneous or storage water heaters (domestic type)	kg.	12.5%
8419 90 90	--- Other	kg.	12.5%
<b>8420</b>	CALENDERING OR OTHER ROLLING MACHINES, OTHER THAN FOR METALS OR GLASS, AND CYLINDERS THEREFOR		
8420 10 00	- Calendering or other rolling machines	u	12.5%
	- <i>Parts:</i>		
8420 91 00	-- Cylinders	kg.	12.5%
8420 99 00	-- Other	kg.	12.5%
<b>8421</b>	CENTRIFUGES, INCLUDING CENTRIFUGAL DRYERS; FILTERING OR PURIFYING MACHINERY AND APPARATUS, FOR LIQUIDS OR GASES		
	- <i>Centrifuges, including centrifugal dryers:</i>		
8421 11 00	-- Cream separators	u	12.5%
8421 12 00	-- Clothes-dryers	u	12.5%
8421 19	-- <i>Other:</i>		
8421 19 10	--- Bowl centrifuges	u	12.5%
8421 19 20	--- Basket centrifuges	u	12.5%
8421 19 30	--- Continuous automatic centrifuges	u	12.5%
8421 19 40	--- Self cleaning centrifuges	u	12.5%
8421 19 50	--- Decanter centrifuges horizontal bowl	u	12.5%
8421 19 60	--- Screw conveyor centrifuges	u	12.5%
	--- <i>Other :</i>		
8421 19 91	---- For chemical industries	u	12.5%
8421 19 99	---- Other	u	12.5%
	- <i>Filtering or purifying machinery and apparatus for liquids:</i>		
8421 21	-- <i>For filtering or purifying water :</i>		
8421 21 10	--- Ion exchanger plant or apparatus	u	12.5%
8421 21 20	--- Household type filters	u	12.5%



Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8421 21 90	--- Other	u	12.5%
8421 22 00	-- For filtering or purifying beverages other than water	u	12.5%
8421 23 00	-- Oil or petrol-filters for internal combustion engines	u	12.5%
8421 29 00	-- Other	u	12.5%
	- <i>Filtering or purifying machinery and apparatus for gases:</i>		
8421 31 00	-- Intake air filters for internal combustion engines	u	12.5%
8421 39	-- <i>Other:</i>		
8421 39 10	--- Air separators to be employed in the processing, smelting or refining of minerals, ores or metals; air strippers	u	12.5%
8421 39 20	--- Air purifiers or cleaners	u	12.5%
8421 39 90	--- Other	u	12.5%
	- <i>Parts:</i>		
8421 91 00	-- Of centrifuges, including centrifugal dryers	u	12.5%
8421 99 00	-- Other	u	12.5%
<b>8422</b>	DISH WASHING MACHINES; MACHINERY FOR CLEANING OR DRYING BOTTLES OR OTHER CONTAINERS; MACHINERY FOR FILLING, CLOSING, SEALING OR LABELLING BOTTLES, CANS, BOXES, BAGS OR OTHER CONTAINERS; MACHINERY FOR CAPSULING BOTTLES, JARS, TUBES AND SIMILAR CONTAINERS; OTHER PACKING OR WRAPPING MACHINERY (INCLUDING HEAT-SHRINK WRAPPING MACHINERY); MACHINERY FOR AERATING BEVERAGES		
	- <i>Dish washing machines:</i>		
8422 11 00	-- Of the household type	u	12.5%
8422 19 00	-- Other	u	12.5%
8422 20 00	- Machinery for cleaning or drying bottles or other containers	u	12.5%
8422 30 00	- Machinery for filling, closing, sealing or labelling bottles, cans, boxes, bags or other containers; machinery for capsuling bottles, jars, tubes and similar containers; machinery for aerating beverages	kg.	12.5%
8422 40 00	- Other packing or wrapping machinery (including heat-shrink wrapping machinery)	kg.	12.5%
8422 90	- <i>Parts:</i>		
8422 90 10	--- Of machinery for cleaning or drying bottles or other containers	kg.	12.5%
8422 90 20	--- Of dish washing machines of household type	kg.	12.5%
8422 90 90	--- Of other machinery	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
<b>8423</b>	WEIGHING MACHINERY (EXCLUDING BALANCES OF A SENSITIVITY OF 5 CENTIGRAMS OR BETTER), INCLUDING WEIGHT OPERATED COUNTING OR CHECKING MACHINES; WEIGHING MACHINE WEIGHTS OF ALL KINDS		
8423 10 00	- Personal weighing machines, including baby scales; household scales	u	12.5%
8423 20 00	- Scales for continuous weighing of goods on conveyors	u	12.5%
8423 30 00	- Constant weight scales and scales for discharging a predetermined weight of material into a bag or container, including hopper scales	u	12.5%
	- <i>Other weighing machinery:</i>		
8423 81	-- <i>Having a maximum weighing capacity not exceeding 30 kg :</i>		
8423 81 10	--- Beam scale	u	12.5%
8423 81 90	--- Other	u	12.5%
8423 82	-- <i>Having a maximum weighing capacity exceeding 30 kg but not exceeding 5,000 kg:</i>		
8423 82 10	--- Beam scale	u	12.5%
8423 82 90	--- Other	u	12.5%
8423 89 00	-- Other	u	12.5%
8423 90	- <i>Weighing machine weights of all kinds; parts of weighing machinery:</i>		
8423 90 10	--- Weighing machine weights of all kinds	kg.	12.5%
8423 90 20	--- Parts of weighing machinery	kg.	12.5%
<b>8424</b>	MECHANICAL APPLIANCES (WHETHER OR NOT HAND-OPERATED) FOR PROJECTING, DISPERSING OR SPRAYING LIQUIDS OR POWDERS; FIRE EXTINGUISHERS, WHETHER OR NOT CHARGED; SPRAY GUNS AND SIMILAR APPLIANCES; STEAM OR SAND BLASTING MACHINES AND SIMILAR JET PROJECTING MACHINES		
8424 10 00	- Fire extinguishers, whether or not charged	u	12.5%
8424 20 00	- Spray guns and similar appliances	u	12.5%
8424 30 00	- Steam or sand blasting machines and similar jet projecting machines	u	12.5%
	- <i>Other appliances:</i>		
8424 81 00	-- Agricultural or horticultural	u	Nil
8424 89	-- <i>Other:</i>		
8424 89 10	--- Painting equipment, including electrostatic phosphating and powder coating equipment	u	12.5%
8424 89 20	--- Industrial bellows	u	12.5%
8424 89 90	--- Other	u	12.5%
8424 90 00	- Parts	kg.	12.5%
<b>8425</b>	PULLEY TACKLE AND HOISTS OTHER THAN SKIP HOISTS; WINCHES		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	AND CAPSTANS; JACKS		
	- <i>Pulley tackles and hoists other than skip hoists or hoists of a kind used for raising vehicles:</i>		
8425 11	-- <i>Powered by electric motor:</i>		
8425 11 10	--- Hoists	u	12.5%
8425 11 20	--- Pulley tackle	u	12.5%
8425 19	-- <i>Other :</i>		
8425 19 10	--- Hoists machine	u	12.5%
8425 19 20	--- Pulley tackle	u	12.5%
	- <i>Winches; capstans:</i>		
8425 31 00	-- Powered by electric motor	u	12.5%
8425 39 00	-- Other	u	12.5%
	- <i>Jacks; hoists of a kind used for raising vehicles:</i>		
8425 41 00	-- Built-in jacking system of a type used in garages	u	12.5%
8425 42 00	-- Other jacks and hoists, hydraulic	u	12.5%
8425 49 00	-- Other	u	12.5%
<b>8426</b>	SHIP'S DERRICKS; CRANES INCLUDING CABLE CRANES; MOBILE LIFTING FRAMES, STRADDLE CARRIERS AND WORKS TRUCKS FITTED WITH A CRANE		
	- <i>Overhead travelling cranes, transporter cranes, gantry cranes, bridge cranes, mobile lifting frames and straddle carriers:</i>		
8426 11 00	-- Overhead travelling cranes on fixed support	u	12.5%
8426 12 00	-- Mobile lifting frames on tyres and straddle carriers	u	12.5%
8426 19 00	-- Other	u	12.5%
8426 20 00	- Tower cranes	u	12.5%
8426 30 00	- Portal or pedestal jib cranes	u	12.5%
	- <i>Other machinery, self-propelled:</i>		
8426 41 00	-- On tyres	u	12.5%
8426 49 00	-- Other	u	12.5%
	- <i>Other machinery :</i>		
8426 91 00	-- Designed for mounting on road vehicles	u	12.5%
8426 99	-- <i>Other:</i>		
8426 99 10	--- Ropeway and telfers	u	12.5%
8426 99 90	--- Other	u	12.5%
<b>8427</b>	FORK-LIFT TRUCKS; OTHER WORKS TRUCKS FITTED WITH LIFTING OR HANDLING EQUIPMENT		
8427 10 00	- Self-propelled trucks powered by an electric motor	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8427 20 00	- Other self-propelled trucks	u	12.5%
8427 90 00	- Other trucks	u	12.5%
<b>8428</b>	OTHER LIFTING, HANDLING, LOADING OR UNLOADING MACHINERY (FOR EXAMPLE, LIFTS, ESCALATORS, CONVEYORS, TELEFERICS)		
8428 10	- <i>Lifts and skip hoists:</i>		
	--- <i>Lifts:</i>		
8428 10 11	---- Lifts of a kind used in buildings	u	12.5%
8428 10 19	---- Other	u	12.5%
8428 10 20	--- Skip hoists	u	12.5%
8428 20	- <i>Pneumatic elevators and conveyors:</i>		
	--- <i>Conveyors:</i>		
8428 20 11	---- Belt conveyors	u	12.5%
8428 20 19	---- Other	u	12.5%
8428 20 20	--- Pneumatic elevators	u	12.5%
	- <i>Other continuous-action elevators and conveyors, for goods or materials:</i>		
8428 31 00	-- Specially designed for underground use	u	12.5%
8428 32 00	-- Other, bucket type	u	12.5%
8428 33 00	-- Other, belt type	u	12.5%
8428 39 00	-- Other	u	12.5%
8428 40 00	- Escalators and moving walkways	u	12.5%
8428 60 00	- Teleferics, chair-lifts, ski-raglines, traction mechanisms for funiculars	u	12.5%
8428 90	- <i>Other machinery :</i>		
8428 90 10	--- For coal handling	u	12.5%
8428 90 20	--- For ash handling	u	12.5%
8428 90 90	--- Other	u	12.5%
<b>8429</b>	SELF-PROPELLED BULLDOZERS, ANGLEDOZERS, GRADERS, LEVELLERS, SCRAPERS, MECHANICAL SHOVELS, EXCAVATORS, SHOVEL LOADERS, TAMPING MACHINES AND ROAD ROLLERS		
	- <i>Bulldozers and angledozers :</i>		
8429 11	-- <i>Track laying :</i>		
8429 11 10	--- Angledozers	u	12.5%
8429 11 20	--- Bulldozers	u	12.5%
8429 19	-- <i>Other:</i>		
8429 19 10	--- Angledozers	u	12.5%
8429 19 20	--- Bulldozers	u	12.5%
8429 20 00	- Graders and levellers	u	12.5%
8429 30 00	- Scrappers	u	12.5%
8429 40	- <i>Tamping machines and road rollers :</i>		
8429 40 10	--- Road rollers up to 5 tons capacity	u	12.5%
8429 40 20	--- Road rollers above 5 tons capacity	u	12.5%
8429 40 30	--- Tamping machines	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	- <i>Mechanical shovels, excavators and shovel loaders:</i>		
8429 51 00	-- Front-end shovel loaders	u	12.5%
8429 52 00	-- Machinery with a 360 degrees revolving superstructure	u	12.5%
8429 59 00	-- Other	u	12.5%
<b>8430</b>	OTHER MOVING, GRADING, LEVELLING, SCRAPING, EXCAVATING, TAMPING, COMPACTING, EXTRACTING OR BORING MACHINERY, FOR EARTH, MINERALS OR ORES; PILE-DRIVERS AND PILE-EXTRACTORS; SNOW-PLOUGHS AND SNOW-BLOWERS		
	- <i>Pile-drivers and pile-extractors:</i>		
8430 10	---		
8430 10 10	--- Pile-drivers	u	12.5%
8430 10 20	--- Pile-extractors	u	12.5%
8430 20 00	- Snow-ploughs and snow-blowers	u	12.5%
	- <i>Coal or rock cutters and tunneling machinery:</i>		
8430 31	-- <i>Self-propelled:</i>		
8430 31 10	--- Coal cutters	u	12.5%
8430 31 20	--- Tunneling machinery	u	12.5%
8430 31 90	--- Other	u	12.5%
8430 39 00	-- Other	u	12.5%
	- <i>Other boring or sinking machinery:</i>		
8430 41	-- <i>Self-propelled:</i>		
8430 41 10	--- Tube well drilling and core drilling machinery	u	12.5%
8430 41 20	--- Petroleum and gas well drilling machinery	u	12.5%
8430 41 30	--- Rock drilling machinery	u	12.5%
8430 41 90	--- Other	u	12.5%
8430 49 00	-- Other	u	12.5%
8430 50	- <i>Other machinery, self-propelled:</i>		
8430 50 10	--- Mining machinery (excluding coal mining)	u	12.5%
8430 50 90	--- Other	u	12.5%
	- <i>Other machinery, not self-propelled:</i>		
8430 61 00	-- Tamping or compacting machinery	u	12.5%
8430 69 00	-- Other	u	12.5%
<b>8431</b>	PARTS SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH THE MACHINERY OF HEADINGS 8425 TO 8430		
	- <i>Of machinery of heading 8425 :</i>		
8431 10	---		
8431 10 10	--- Of pulley tackle and hoists, other than ship hoists, winches or capstans	kg.	12.5%
8431 10 90	--- Other	kg.	12.5%
8431 20	- <i>Of machinery of heading 8427 :</i>		
8431 20 10	--- Of fork lift trucks	kg.	12.5%
8431 20 90	--- Other	kg.	12.5%
	- <i>Of machinery of heading 8428:</i>		
8431 31 00	-- Of lifts, skip hoists or escalators	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8431 39	-- <i>Other :</i>		
8431 39 10	--- Of elevators, conveyors and moving equipments	kg.	12.5%
8431 39 90	--- Other - <i>Of machinery of heading 8426, 8429 or 8430 :</i>	kg.	12.5%
8431 41 00	-- Buckets, shovels, grabs and grips	kg.	12.5%
8431 42 00	-- Bulldozers or angledozer blades	kg.	12.5%
8431 43	-- <i>Parts of boring or sinking machinery of sub-heading 8430 41 or 8430 49:</i>		
8431 43 10	--- Of boring or sinking machinery, self-propelled	kg.	12.5%
8431 43 90	--- Other	kg.	12.5%
8431 49	-- <i>Other :</i>		
8431 49 10	--- Of road rollers, mechanically propelled	kg.	12.5%
8431 49 20	--- Of ships derricks and cranes	kg.	12.5%
8431 49 30	--- Of other excavating, levelling, tamping or excavating machinery for earth, mineral or ores	kg.	12.5%
8431 49 40	--- Of pile driver, snow plough, not self-propelled	kg.	12.5%
8431 49 90	--- Other	kg.	12.5%
<b>8432</b>	AGRICULTURAL, HORTICULTURAL OR FORESTRY MACHINERY FOR SOIL PREPARATION OR CULTIVATION; LAWN OR SPORTS-GROUND ROLLERS		
8432 10	- <i>Ploughs:</i>		
8432 10 10	--- Disc ploughs	u	Nil
8432 10 20	--- Other tractor ploughs	u	Nil
8432 10 90	--- Other - <i>Harrows, scarifiers, cultivators, weeders and hoes:</i>	u	Nil
8432 21 00	-- Disc harrows	u	Nil
8432 29	-- <i>Other:</i>		
8432 29 10	--- Rotary hoes	u	Nil
8432 29 90	--- Other	u	Nil
8432 30 00	- Seeders, planters and transplanters	u	Nil
8432 40 00	- Manure spreaders and fertiliser distributors	u	Nil
8432 80	- <i>Other machinery:</i>		
8432 80 10	--- Lawn or sports ground rollers	u	Nil
8432 80 20	--- Rotary tiller	u	Nil
8432 80 90	--- Other	u	Nil
8432 90	- <i>Parts:</i>		
8432 90 10	--- Parts of agricultural machinery falling within headings 8432 10, 8432 21, 8432 29, 8432 30 and 8432 40	u	Nil
8432 90 90	--- Other	u	Nil
<b>8433</b>	HARVESTING OR THRESHING MACHINERY, INCLUDING STRAW OR		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	FODDER BALERS; GRASS OR HAY MOWERS; MACHINES FOR CLEANING, SORTING OR GRADING EGGS, FRUIT OR OTHER AGRICULTURAL PRODUCE, OTHER THAN MACHINERY OF HEADING 8437		
8433 11	- <i>Mowers for lawns, parks or sports-grounds:</i> -- <i>Powered with the cutting device rotating in a horizontal plane:</i>		
8433 11 10	--- Powered with 3 HP or more	u	Nil
8433 11 90	--- Other	u	Nil
8433 19	-- <i>Other:</i>		
8433 19 10	--- Non-powered mowers, having width of 75 cm or more	u	Nil
8433 19 90	--- Other	u	Nil
8433 20 00	- Other mowers, including cutter bars for tractor mounting	u	Nil
8433 30 00	- Other haymaking machinery	u	Nil
8433 40 00	- Straw or fodder balers, including pick-up balers	u	Nil
	- <i>Other harvesting machinery; threshing machinery:</i>		
8433 51 00	-- Combine harvester-threshers	u	Nil
8433 52 00	-- Other threshing machinery	u	Nil
8433 53 00	-- Root or tuber harvesting machines	u	Nil
8433 59 00	-- Other	u	Nil
8433 60	- <i>Machines for cleaning, sorting or grading eggs, fruit or other agricultural produce:</i>		
8433 60 10	--- Machines for cleaning	u	Nil
8433 60 20	--- Machines for sorting or grading	u	Nil
8433 90 00	- Parts	kg.	Nil
<b>8434</b>	MILKING MACHINES AND DAIRY MACHINERY		
8434 10 00	- Milking machines	u	12.5%
8434 20 00	- Dairy machinery	u	12.5%
8434 90	- <i>Parts :</i>		
8434 90 10	--- Of milking machinery	kg.	12.5%
8434 90 20	--- Of dairy machinery	kg.	12.5%
<b>8435</b>	PRESSES, CRUSHERS AND SIMILAR MACHINERY USED IN THE MANUFACTURE OF WINE, CIDER, FRUIT JUICES OR SIMILAR BEVERAGES		
8435 10 00	- Machinery	u	12.5%
8435 90 00	- Parts	kg.	12.5%
<b>8436</b>	OTHER AGRICULTURAL, HORTICULTURAL, FORESTRY, POULTRY-KEEPING OR BEE-KEEPING MACHINERY, INCLUDING GERMINATION PLANT FITTED WITH MECHANICAL OR THERMAL EQUIPMENT; POULTRY INCUBATORS AND BROODERS		
8436 10 00	- Machinery for preparing animal feeding stuffs	u	Nil
	- <i>Poultry-keeping machinery; poultry incubators and brooders:</i>		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8436 21 00	-- Poultry incubators and brooders	u	Nil
8436 29 00	-- Other	u	Nil
8436 80	- <i>Other machinery:</i>		
8436 80 10	--- Germination plant fitted with mechanical and thermal equipment	u	Nil
8436 80 90	--- Other	u	Nil
	- <i>Parts:</i>		
8436 91 00	-- Of poultry-keeping machinery or poultry incubators and brooders	kg.	Nil
8436 99 00	-- Other	kg.	Nil
<b>8437</b>	MACHINES FOR CLEANING, SORTING OR GRADING SEED, GRAIN OR DRIED LEGUMINOUS VEGETABLES; MACHINERY USED IN THE MILLING INDUSTRY OR FOR THE WORKING OF CEREALS OR DRIED LEGUMINOUS VEGETABLES, OTHER THAN FARM-TYPE MACHINERY		
8437 10 00	- Machines for cleaning, sorting or grading seed, grain or dried leguminous vegetables	u	Nil
8437 80	- <i>Other machinery:</i>		
8437 80 10	--- Flour mill machinery	u	Nil
8437 80 20	--- Rice mill machinery	u	Nil
8437 80 90	--- Other	u	Nil
8437 90	- <i>Parts :</i>		
8437 90 10	--- Of flour mill machinery	kg.	Nil
8437 90 20	--- Of rice mill machinery	kg.	Nil
8437 90 90	--- Other	kg.	Nil
<b>8438</b>	MACHINERY, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER, FOR THE INDUSTRIAL PREPARATION OR MANUFACTURE OF FOOD OR DRINK, OTHER THAN MACHINERY FOR THE EXTRACTION OR PREPARATION OF ANIMAL OR FIXED VEGETABLE FATS OR OILS		
8438 10	- <i>Bakery machinery and machinery for the manufacture of macaroni, spaghetti or similar products:</i>		
8438 10 10	--- Bakery machinery	u	12.5%
8438 10 20	--- Machinery for manufacture of macaroni or spaghetti or similar products	u	12.5%
8438 20 00	- Machinery for the manufacture of confectionery, cocoa or chocolate	u	12.5%
8438 30	- <i>Machinery for sugar manufacture:</i>		
8438 30 10	--- Sugarcane crushers	u	12.5%
8438 30 90	--- Other	u	12.5%
8438 40 00	- Brewery machinery	u	12.5%
8438 50 00	- Machinery for the preparation of meat or poultry	u	12.5%
8438 60 00	- Machinery for the preparation of fruits, nuts or vegetables	u	12.5%



Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8438 80	- <i>Other machinery:</i>		
8438 80 10	--- Auxiliary equipment for extrusion cooking plant	u	12.5%
8438 80 20	--- For production of soya milk or other soya products (other than soya oil)	u	12.5%
8438 80 30	--- Diffusing machines (diffusers)	u	12.5%
8438 80 40	--- Tea leaf rolling or cutting machine	u	12.5%
8438 80 90	--- Other	u	12.5%
8438 90	- <i>Parts:</i>		
8438 90 10	--- Of sugar manufacturing machinery	kg.	12.5%
8438 90 90	--- Of other machinery	kg.	12.5%
<b>8439</b>	MACHINERY FOR MAKING PULP OF FIBROUS CELLULOSIC MATERIAL OR FOR MAKING OR FINISHING PAPER OR PAPERBOARD		
8439 10 00	- Machinery for making pulp of fibrous cellulosic material	u	12.5%
8439 20 00	- Machinery for making paper or paperboard	u	12.5%
8439 30	- <i>Machinery for finishing paper or paperboard:</i>		
8439 30 10	--- Paper laminating machine	u	12.5%
8439 30 90	--- Other	u	12.5%
	- <i>Parts:</i>		
8439 91 00	-- Of machinery for making pulp of fibrous cellulosic material	kg.	12.5%
8439 99 00	-- Other	kg.	12.5%
<b>8440</b>	BOOK-BINDING MACHINERY, INCLUDING BOOK-SEWING MACHINES		
8440 10	- <i>Machinery:</i>		
8440 10 10	--- Wire stitching machinery, single headed	u	12.5%
8440 10 90	--- Other	u	12.5%
8440 90 00	- Parts	kg.	12.5%
<b>8441</b>	OTHER MACHINERY FOR MAKING UP PAPER PULP, PAPER OR PAPERBOARD, INCLUDING CUTTING MACHINES OF ALL KINDS		
8441 10	- <i>Cutting machines:</i>		
8441 10 10	--- Paper cutting machines, excluding machines with devices such as automatic programme cutting or three knife trimmers	u	12.5%
8441 10 90	--- Other	u	12.5%
8441 20 00	- Machines for making bags, sacks or envelopes	u	12.5%
8441 30 00	- Machines for making cartons, boxes, cases, tubes, drums or similar containers, other than by moulding	u	12.5%
8441 40 00	- Machines for moulding articles in paper pulp, paper or paperboard	u	12.5%
8441 80 00	- Other machinery	u	12.5%
8441 90 00	- Parts	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
<b>8442</b>	MACHINERY, APPARATUS AND EQUIPMENT (OTHER THAN THE MACHINE-TOOLS OF HEADINGS 8456 TO 8465), FOR PREPARING OR MAKING PLATES, PRINTING COMPONENTS; PLATES, CYLINDERS AND OTHER PRINTING COMPONENTS; PLATES, CYLINDERS AND LITHOGRAPHIC STONES, PREPARED FOR PRINTING PURPOSES (FOR EXAMPLE, PLANED, GRAINED OR POLISHED)		
8442 30	- <i>Machinery, apparatus and equipment:</i>		
8442 30 10	--- Brass rules	u	12.5%
8442 30 20	--- Chases	u	12.5%
8442 30 90	--- Other	u	12.5%
8442 40 00	- Parts of the foregoing machinery, apparatus or equipment	kg.	12.5%
8442 50	- <i>Plates, cylinders and other printing components; plates, cylinders and lithographic stones, prepared for printing purposes (for example, planed, grained or polished):</i>		
8442 50 10	--- Plates and cylinders	kg.	12.5%
8442 50 20	--- Lithographic plates	kg.	12.5%
8442 50 31	---- <i>Plate, cylinder and lithographic stones prepared for printing purposes:</i> ---- Plate and cylinder for textile printing machine	kg.	12.5%
8442 50 39	---- Other	kg.	12.5%
8442 50 40	--- Highly polished copper sheets for making blocks	kg.	12.5%
8442 50 50	--- Highly polished zinc sheets for making process blocks	kg.	12.5%
8442 50 90	--- Other	kg.	12.5%
<b>8443</b>	PRINTING MACHINERY USED FOR PRINTING BY MEANS OF PLATES, CYLINDERS AND OTHER PRINTING COMPONENTS OF HEADING 8442; OTHER PRINTERS, COPYING MACHINES AND FACSIMILE MACHINES, WHETHER OR NOT COMBINED; PARTS AND ACCESSORIES THEREOF		
8443 11 00	- Printing machinery used for printing by means of plates, cylinders and other printing components of heading 8442; -- Offset printing machinery, reel fed	u	12.5%
8443 12 00	-- Offset printing machinery, Sheet fed, office type	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	(using sheets with one side not exceeding 22 cm and the other side not exceeding 36 cm in the unfolded state)		
8443 13 00	-- Other offset printing machinery	u	12.5%
8443 14 00	-- Letterpress printing machinery, reel fed, excluding flexographic printing	u	12.5%
8443 15 00	-- Letterpress printing machinery, other than reel fed, excluding flexographic printing	u	12.5%
8443 16 00	-- Flexographic printing machinery	u	12.5%
8443 17 00	-- Gravure printing machinery		
8443 19	-- <i>Other</i> :	u	12.5%
8443 19 10	-- Flat bed printing presses	u	12.5%
8443 19 20	-- Platen printing presses	u	12.5%
8443 19 30	-- Proof presses	u	12.5%
	-- <i>Machinery for printing repetitive word or design or colour</i> :		
8443 19 41	-- On cotton textile	u	12.5%
8443 19 49	-- Other	u	12.5%
8443 19 90	-- Other	u	12.5%
8443 31 00	-- Machines which perform two or more of the functions of printing, copying or facsimile transmission, capable of connecting to an automatic data processing machine or to a network	u	12.5%
8443 32	-- <i>Other, capable of connecting to an automatic data processing machine or to a network</i> :	u	12.5%
8443 32 10	--- Line printer	u	12.5%
8443 32 20	--- Dot matrix printer	u	12.5%
8443 32 30	--- Letter quality daisy wheel printer	u	12.5%
8443 32 40	--- Laser jet printer	u	12.5%
8443 32 50	--- Ink jet printer	u	12.5%
8443 32 60	--- Facsimile machine	u	12.5%
8443 32 90	--- Other	u	12.5%
8443 39	-- <i>Other</i> :		
8443 39 10	--- Ink-jet printing machine	u	12.5%
8443 39 20	--- Electrostatic photocopying apparatus operated by reproducing the original image directly onto the copy (direct process)	u	12.5%
8443 39 30	--- Electrostatic photocopying apparatus operated by reproducing the original image via an intermediate onto the copy (indirect process)	u	12.5%
8443 39 40	--- Other photocopying apparatus incorporating an optical system	u	12.5%
8443 39 50	--- Other photocopying apparatus of the contact type	u	12.5%
8443 39 60	--- Thermo-copying apparatus	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8443 39 70	--- Facsimile machine not capable of getting connected to automatic data processing machine	u	12.5%
8443 39 90	--- Other		
	- <i>Parts and accessories :</i>		
8443 91 00	-- Parts and accessories of printing machinery used for printing by means of plates, cylinders and other printing components of heading 8442	kg	12.5%
8443 99	-- <i>Other :</i>		
8443 99 10	--- Automatic document feeders of copying machines	kg	12.5%
8443 99 20	--- Paper feeders of copying machines	kg	12.5%
8443 99 30	--- Sorters of copying machines	kg	12.5%
8443 99 40	--- Other parts of copying machine	kg	12.5%
	-- <i>Parts and accessories of goods of sub-heading 8443 31, 8443 32</i>		
8443 99 51	--- Ink cartridges, with print head assembly	kg	12.5%
8443 99 52	--- Ink cartridges, without print head assembly	u	12.5%
8443 99 53	--- Ink spray nozzle	u	12.5%
8443 99 59	--- Other	kg	12.5%
8443 99 60	--- Parts and accessories of goods of sub-heading 8443 39	kg	12.5%
8443 99 90	--- Other		
<b>8444</b>	MACHINES FOR EXTRUDING, DRAWING, TEXTURING OR CUTTING MAN-MADE TEXTILE MATERIALS		
8444 00	- <i>Machines for extruding, drawing, texturing or cutting man-made textile materials:</i>		
8444 00 10	--- Machines for extruding man-made textile materials	u	12.5%
8444 00 90	--- Other	u	12.5%
<b>8445</b>	MACHINES FOR PREPARING TEXTILE FIBRES; SPINNING, DOUBLING OR TWISTING MACHINES AND OTHER MACHINERY FOR PRODUCING TEXTILE YARNS; TEXTILE REELING OR WINDING (INCLUDING WEFT-WINDING) MACHINES AND MACHINES FOR PREPARING TEXTILE YARNS FOR USE ON THE MACHINES OF HEADING 8446 OR 8447		
	- <i>Machines for preparing textile fibres:</i>		
8445 11	-- <i>Carding machines :</i>		
8445 11 10	--- Cotton carding machines	u	12.5%
8445 11 90	--- Other	u	12.5%
8445 12	-- <i>Combing machines:</i>		
8445 12 10	--- Cotton combing machines	u	12.5%
8445 12 90	--- Other	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8445 13 00	-- Drawing or roving machines	u	12.5%
8445 19	-- <i>Other:</i>		
8445 19 10	--- Cotton processing machines (including cotton ginning machine)	u	12.5%
8445 19 20	--- Jute fibre processing machines	u	12.5%
8445 19 30	--- Regenerated fibres and synthetic fibres processing machines	u	12.5%
8445 19 40	--- Silk processing machines	u	12.5%
8445 19 50	--- Wool processing machines	u	12.5%
8445 19 60	--- Blowroom machines	u	12.5%
8445 19 90	--- Other	u	12.5%
8445 20	- <i>Textile spinning machines :</i> --- <i>Cotton spinning machines :</i>		
8445 20 11	---- Drawing frames	u	12.5%
8445 20 12	---- Intermediate frames	u	12.5%
8445 20 13	---- Ring frames	u	12.5%
8445 20 14	---- Roving frames	u	12.5%
8445 20 19	---- Other	u	12.5%
8445 20 20	--- Jute fibres spinning machines	u	12.5%
8445 20 30	--- Regenerated fibres and synthetic fibres spinning machines	u	12.5%
8445 20 40	--- Silk fibres spinning machines	u	12.5%
8445 20 50	--- Wool spinning machines	u	12.5%
8445 20 90	--- Other	u	12.5%
8445 30	- <i>Textile doubling or twisting machines :</i> --- <i>Cotton fibre doubling or twisting machines :</i>		
8445 30 11	---- Doubling frames	u	12.5%
8445 30 19	---- Other	u	12.5%
8445 30 20	--- Jute fibre doubling or twisting machines	u	12.5%
8445 30 30	--- Regenerated fibre and synthetic fibre yarn doubling or twisting machines	u	12.5%
8445 30 40	--- Silk fibre doubling or twisting machines	u	12.5%
8445 30 50	--- Wool fibre doubling or twisting machines	u	12.5%
8445 30 90	--- Other fibre doubling or twisting machines	u	12.5%
8445 40	- <i>Textile winding (including weft-winding) or reeling machines:</i>		
8445 40 10	--- Cotton fibre winding (including weft-winding) or reeling machines, automatic or otherwise	u	12.5%
8445 40 20	--- Jute fibre reeling (including weft-winding) machines	u	12.5%
8445 40 30	--- Regenerated fibres yarn and synthetic fibres yarn reeling (including weft-winding) machines	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8445 40 40	--- Silk fibre reeling (including weft-winding) machines	u	12.5%
8445 40 50	--- Wool fibre reeling (including weft-winding) machines	u	12.5%
8445 40 90	--- Other	u	12.5%
8445 90 00	- Other	u	12.5%
<b>8446</b>	WEAVING MACHINES (LOOMS)		
8446 10	- <i>For weaving fabrics of a width not exceeding 30 cm:</i>		
	--- <i>Cotton weaving machines :</i>		
8446 10 11	---- Automatic, powerloom	u	12.5%
8446 10 12	---- Plain, powerloom	u	12.5%
8446 10 19	---- Other	u	12.5%
8446 10 90	--- Other	u	12.5%
	- <i>For weaving fabrics of a width not exceeding 30 cm, shuttle type:</i>		
8446 21	-- <i>Power looms:</i>		
8446 21 10	--- Cotton weaving machines, automatic	u	12.5%
8446 21 90	--- Other	u	12.5%
8446 29	-- <i>Other :</i>		
8446 29 10	--- Cotton weaving machines	u	12.5%
8446 29 90	--- Other	u	12.5%
8446 30	- <i>For weaving fabrics of a width exceeding 30 cm, shuttleless type:</i>		
	--- <i>Cotton weaving machines :</i>		
8446 30 11	---- Automatic, powerloom	u	12.5%
8446 30 12	---- Plain, powerloom	u	12.5%
8446 30 19	---- Other	u	12.5%
8446 30 90	--- Other	u	12.5%
<b>8447</b>	KNITTING MACHINES, STITCH-BONDING MACHINES AND MACHINES FOR MAKING GIMPED YARN, TULLE, LACE, EMBROIDERY, TRIMMINGS, BRAID OR NET AND MACHINES FOR TUFTING		
	- <i>Circular knitting machines :</i>		
8447 11	-- <i>With cylinder diameter not exceeding 165 mm:</i>		
	--- <i>Wool knitting machines :</i>		
8447 11 11	---- Hand knitting machines	u	12.5%
8447 11 19	---- Other	u	12.5%
8447 11 20	--- Cotton hosiery machines	u	12.5%
8447 11 90	--- Other	u	12.5%
8447 12	-- <i>With cylinder diameter exceeding 165 mm:</i>		
	--- <i>Wool knitting machines:</i>		
8447 12 11	---- Hand knitting machines	u	12.5%
8447 12 19	---- Other	u	12.5%
8447 12 20	--- Cotton hosiery machines	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8447 12 90	--- Other	u	12.5%
8447 20	- <i>Flat knitting machines; stitch-bonding machines:</i>		
8447 20 10	--- Hand knitting machines for wool	u	12.5%
8447 20 20	--- Other knitting machines for wool	u	12.5%
8447 20 30	--- Cotton hosiery machines	u	12.5%
8447 20 90	--- Other	u	12.5%
8447 90	- <i>Other:</i>		
8447 90 10	--- Machines for making of tulle and lace	u	12.5%
8447 90 20	--- Machines for making embroidery	u	12.5%
8447 90 30	--- Other	u	12.5%
<b>8448</b>	AUXILIARY MACHINERY FOR USE WITH MACHINES OF HEADING 8444, 8445, 8446 OR 8447 (FOR EXAMPLE, DOBBIES, JACQUARDS, AUTOMATIC STOP MOTIONS, SHUTTLE CHANGING MECHANISMS); PARTS AND ACCESSORIES SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH THE MACHINES OF THIS HEADING OR OF HEADING 8444, 8445, 8446 OR 8447 (FOR EXAMPLE, SPINDLES AND SPINDLE FLYERS, CARD CLOTHING, COMBS, EXTRUDING NIPPLES, SHUTTLES, HEALDS AND HEALD FRAMES, HOSIERY NEEDLES)		
	- <i>Auxiliary machinery for machines of heading 8444, 8445, 8446 or 8447:</i>		
8448 11	-- <i>Dobbies and jacquards; card reducing, copying, punching or assembling machines for use therewith:</i>		
8448 11 10	--- Jacquards and harness liner cards for cotton textile machinery	kg.	12.5%
8448 11 90	--- Other	kg.	12.5%
8448 19 00	-- Other	kg.	12.5%
8448 20 00	- Parts and accessories of machines of heading 8444 or of their auxiliary machinery	kg.	12.5%
	- <i>Parts and accessories of machines of heading 8445 or of their auxiliary machinery:</i>		
8448 31 00	-- Card clothing	kg.	12.5%
8448 32	-- <i>Of machines for preparing textile fibres, other than card clothing:</i>		
8448 32 10	--- For cotton processing machines	kg.	12.5%
8448 32 20	--- For jute processing machines	kg.	12.5%
8448 32 30	--- For silk and man-made (regenerated and synthetic fibres processing machines)	kg.	12.5%
8448 32 40	--- For wool processing machines	kg.	12.5%
8448 32 90	--- Other	kg.	12.5%
8448 33	-- <i>Spindles, spindle flyers, spinning rings and ring travellers:</i>		
8448 33 10	--- For cotton spinning machines	kg.	12.5%
8448 33 20	--- For jute spinning machines	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8448 33 30	--- For silk and man-made (regenerated and synthetic) fibre spinning machines	kg.	12.5%
8448 33 40	--- For wool spinning machines	kg.	12.5%
8448 33 90	--- For other textile fibre spinning machines	kg.	12.5%
8448 39	-- <i>Other:</i>		
8448 39 10	--- Combs for cotton textile machinery	kg.	12.5%
8448 39 20	--- Gills for gill boxes	kg.	12.5%
8448 39 90	--- Other	kg.	12.5%
	- <i>Parts and accessories of weaving machines (looms) or of their auxiliary machinery :</i>		
8448 42	-- <i>Reeds for looms, healds and heald-frames:</i>		
8448 42 10	--- Healds (excluding wire healds) and reeds for cotton machinery	kg.	12.5%
8448 42 20	--- Healds, wire	kg.	12.5%
8448 42 90	--- Other	kg.	12.5%
8448 49	-- <i>Other:</i>		
8448 49 10	--- Parts of cotton weaving machinery	kg.	12.5%
8448 49 20	--- Parts of jute weaving machinery	kg.	12.5%
8448 49 30	--- Parts of silk and man-made fibres weaving machinery	kg.	12.5%
8448 49 40	--- Parts of wool weaving machinery	kg.	12.5%
8448 49 50	--- Parts of other textile weaving machinery	kg.	12.5%
8448 49 90	--- Other	kg.	12.5%
	- <i>Parts and accessories of machines of heading 8447 or of their auxiliary machinery:</i>		
8448 51	-- <i>Sinkers, needles and other articles used in forming stitches:</i>		
8448 51 10	--- Of cotton hosiery machine	kg.	12.5%
8448 51 20	--- Of wool knitting machines	kg.	12.5%
8448 51 30	--- Of machines for tulle, lace	kg.	12.5%
8448 51 90	--- Other	kg.	12.5%
8448 59 00	-- Other	kg.	12.5%
<b>8449</b>	MACHINERY FOR THE MANUFACTURE OR FINISHING OF FELT OR NONWOVENS IN THE PIECE OR IN SHAPES, INCLUDING MACHINERY FOR MAKING FELT HATS; BLOCKS FOR MAKING HATS		
8449 00	- <i>Machinery for the manufacture or finishing of felt or nonwovens in the piece or in shapes, including machinery for making felt hats; blocks for making hats:</i>		
8449 00 10	--- Machinery for manufacture or finishing of felt in piece or in shapes (including felt hat-making machines and hat making blocks)	kg.	12.5%
8449 00 90	--- Other	kg.	12.5%
<b>8450</b>	HOUSEHOLD OR LAUNDRY-TYPE WASHING MACHINES, INCLUDING		



Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	MACHINES WHICH BOTH WASH AND DRY		
	- <i>Machines, each of a dry linen capacity not exceeding 10 kg:</i>		
8450 11 00	-- Fully-automatic machines	u	12.5%
8450 12 00	-- Other machines, with built-in centrifugal drier	u	12.5%
8450 19 00	-- Other	u	12.5%
8450 20 00	- Machines, each of a dry linen capacity exceeding 10 kg	u	12.5%
8450 90	- <i>Parts:</i>		
8450 90 10	--- Parts of household type machines	kg.	12.5%
8450 90 90	--- Other	kg.	12.5%
<b>8451</b>	<b>MACHINERY (OTHER THAN MACHINES OF HEADING 8450) FOR WASHING, CLEANING, WRINGING, DRYING, IRONING, PRESSING (INCLUDING FUSING PRESSES), BLEACHING, DYEING, DRESSING, FINISHING, COATING OR IMPREGNATING TEXTILE YARNS, FABRICS OR MADE UP TEXTILE ARTICLES AND MACHINES FOR APPLYING THE PASTE TO THE BASE FABRIC OR OTHER SUPPORT USED IN THE MANUFACTURE OF FLOOR COVERINGS SUCH AS LINOLEUM; MACHINES FOR REELING, UNREELING, FOLDING, CUTTING OR PINKING TEXTILE FABRICS</b>		
8451 10	- <i>Dry-cleaning machines:</i>		
8451 10 10	--- Dry-cleaning machines for cotton textile	u	12.5%
8451 10 90	--- Other	u	12.5%
	- <i>Drying machines:</i>		
8451 21 00	-- Each of a dry linen capacity not exceeding 10 kg	u	12.5%
8451 29 00	-- Other	u	12.5%
8451 30	- <i>Ironing machines and presses (including fusing presses):</i>		
8451 30 10	--- Hand ironing press	u	12.5%
8451 30 90	--- Other	u	12.5%
8451 40	- <i>Washing, bleaching or dyeing machines:</i>		
	--- <i>Bleaching machine:</i>		
8451 40 11	---- For cotton textile	u	12.5%
8451 40 19	---- Other	u	12.5%
	--- <i>Dyeing machines:</i>		
8451 40 21	---- For cotton textile	u	12.5%
8451 40 29	---- For other textile	u	12.5%
	--- <i>Other:</i>		
8451 40 91	---- For washing and cleaning for woollen textile	u	12.5%
8451 40 99	---- Other	u	12.5%
8451 50 00	- Machines for reeling, unreeling, folding, cutting or pinking textile fabrics	u	12.5%
8451 80	- <i>Other machinery:</i>		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	--- <i>Sizing and dressing machines:</i>		
8451 80 11	---- For cotton textile	u	12.5%
8451 80 19	---- Other	u	12.5%
	--- <i>Finishing machines:</i>		
8451 80 21	---- For coating or impregnating yarn or fabrics	u	12.5%
8451 80 22	---- Other finishing processes for cotton textile	u	12.5%
8451 80 29	---- Other	u	12.5%
8451 80 90	--- Other	u	12.5%
8451 90 00	- Parts	kg.	12.5%
<b>8452</b>	SEWING MACHINES, OTHER THAN BOOK-SEWING MACHINES OF HEADING 8440; FURNITURE, BASES AND COVERS SPECIALLY DESIGNED FOR SEWING MACHINES; SEWING MACHINE NEEDLES		
8452 10	- <i>Sewing machines of the household type:</i>		
	--- <i>Complete, with stand or table:</i>		
8452 10 11	---- With electronic controls or electric motors	u	12.5%
8452 10 12	---- Hand operated	u	6%
8452 10 19	---- Other	u	12.5%
	--- <i>Without stand or table (heads):</i>		
8452 10 21	---- With electronic controls or electric motors	u	12.5%
8452 10 22	---- Hand operated	u	6%
8452 10 29	---- Other	u	12.5%
	- <i>Other sewing machines:</i>		
8452 21	-- <i>Automatic units:</i>		
8452 21 10	--- Industrial sewing machines having a motor of 150 watts capacity and above and having a speed of 1,500 stitches per minute or more	u	12.5%
8452 21 20	--- Other with electronic controls or electric motors	u	12.5%
8452 21 90	--- Other	u	12.5%
8452 29 00	-- Other	u	12.5%
8452 30	- <i>Sewing machine needles :</i>		
8452 30 10	--- For household type sewing machines	kg.	6%
8452 30 90	--- Other	kg.	6%
8452 90	- <i>Furniture, bases and covers for sewing machines and parts thereof:</i>		
	--- <i>Furniture, bases and covers for sewing machines and parts thereof:</i>		
8452 90 11	--- Furniture, bases and covers	kg.	6%
8452 90 19	--- Parts of furniture, bases and cover for sewing machines:	kg.	6%
	- <i>Other parts of sewing machines:</i>		
8452 90 91	--- Of household sewing machines	kg.	6%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8452 90 99	--- Other	kg.	6%
<b>8453</b>	MACHINERY FOR PREPARING, TANNING OR WORKING HIDES, SKINS OR LEATHER OR FOR MAKING OR REPAIRING FOOTWEAR OR OTHER ARTICLES OF HIDES, SKINS OR LEATHER, OTHER THAN SEWING MACHINES		
8453 10 00	- Machinery for preparing, tanning or working hides, skins or leather	u	12.5%
8453 20 00	- Machinery for making or repairing footwear	u	12.5%
8453 80 00	- Other machinery	u	12.5%
8453 90	- <i>Parts :</i>		
8453 90 10	--- Of boot and shoe manufacturing machinery	kg.	12.5%
8453 90 90	--- Other	kg.	12.5%
<b>8454</b>	CONVERTERS, LADLES, INGOT MOULDS AND CASTING MACHINES, OF A KIND USED IN METALLURGY OR IN METAL FOUNDRIES		
8454 10 00	- Converters	u	12.5%
8454 20	- <i>Ingot moulds and ladles :</i>		
8454 20 10	--- Ladles	u	12.5%
8454 20 20	--- Ingot moulds	u	12.5%
8454 30	- <i>Casting machines:</i>		
8454 30 10	--- Die-casting machines	u	12.5%
8454 30 20	--- Continuous casting machines	u	12.5%
8454 30 90	--- Other	u	12.5%
8454 90 00	- Parts	kg.	12.5%
<b>8455</b>	METAL-ROLLING MILLS AND ROLLS THEREFOR		
8455 10 00	- Tube mills	u	12.5%
	- <i>Other rolling mills:</i>		
8455 21	-- <i>Hot or combination hot and cold:</i>		
8455 21 10	--- Hot	u	12.5%
8455 21 20	--- Combination hot and cold	u	12.5%
8455 22 00	-- Cold	u	12.5%
8455 30 00	- Rolls for rolling mills	u	12.5%
8455 90 00	- Other parts	kg.	12.5%
<b>8456</b>	MACHINE-TOOLS FOR WORKING ANY MATERIAL BY REMOVAL OF MATERIAL, BY LASER OR OTHER LIGHT OR PHOTON BEAM, ULTRA-SONIC, ELECTRO-DISCHARGE, ELECTRO-CHEMICAL, ELECTRON BEAM, IONIC-BEAM OR PLASMA ARC PROCESSES; WATER-JET CUTTING MACHINES		
8456 10 00	- Operated by laser or other light or photon beam processes	u	12.5%
8456 20 00	- Operated by ultrasonic processes	u	12.5%
8456 30 00	- Operated by electro-discharge processes	u	12.5%
8456 90	- <i>Other:</i>		
8456 90 10	--- For dry-etching patterns on semi-conductor materials	u	12.5%
8456 90 20	--- Electro-chemical machines	u	12.5%
8456 90 90	--- Other	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
<b>8457</b>	MACHINING CENTRES, UNIT CONSTRUCTION MACHINES (SINGLE STATION) AND MULTI-STATION TRANSFER MACHINES FOR WORKING METAL		
8457 10	- <i>Machining centres:</i>		
8457 10 10	--- Horizontal	u	12.5%
8457 10 20	--- Vertical	u	12.5%
8457 20	- <i>Unit construction machines (single station):</i>		
8457 20 10	--- Unit head boring	u	12.5%
8457 20 20	--- Unit head drilling	u	12.5%
8457 20 90	--- Other	u	12.5%
8457 30	- <i>Multi-station transfer machines:</i>		
8457 30 10	--- Rotary type	u	12.5%
8457 30 20	--- In-line type	u	12.5%
8457 30 90	--- Other	u	12.5%
<b>8458</b>	LATHES (INCLUDING TURNING CENTRES) FOR REMOVING METAL		
	- <i>Horizontal lathes:</i>		
8458 11 00	-- Numerically controlled	u	12.5%
8458 19	-- <i>Other:</i>		
	--- <i>Automatic, single spindle:</i>		
8458 19 11	---- Horizontal bar, swiss type	u	12.5%
8458 19 12	---- Base sliding head type	u	12.5%
8458 19 13	---- Horizontal chucking	u	12.5%
8458 19 19	---- Other	u	12.5%
8458 19 90	--- Other	u	12.5%
	- <i>Other lathes:</i>		
8458 91 00	-- Numerically controlled	u	12.5%
8458 99	-- <i>Other:</i>		
8458 99 10	--- Automatic, multi-spindle bar	u	12.5%
8458 99 20	--- Automatic, multi-spindle chucking	u	12.5%
	--- <i>Capstans, turrets, capstan and turret combination, coping, multi tool and production lathes:</i>		
8458 99 31	---- Capstans lathes	u	12.5%
8458 99 32	---- Turrets lathes	u	12.5%
8458 99 33	---- Capstan and turret combination lathes	u	12.5%
8458 99 34	---- Copying lathes	u	12.5%
8458 99 35	---- Multi-tool and production lathes	u	12.5%
	--- <i>Crankshaft, relieving, wheel and axle lathes:</i>		
8458 99 41	---- Crankshaft lathes	u	12.5%
8458 99 42	---- Relieving lathes	u	12.5%
8458 99 43	---- Wheel and axle lathes	u	12.5%
	--- <i>Centre lathes:</i>		
8458 99 51	---- Tool-room type	u	12.5%
8458 99 59	---- Other	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8458 99 90	--- Other	u	12.5%
<b>8459</b>	MACHINE-TOOLS (INCLUDING WAY-TYPE UNIT HEAD MACHINES) FOR DRILLING, BORING, MILLING, THREADING OR TAPPING BY REMOVING METAL, OTHER THAN LATHES (INCLUDING TURNING CENTRES) OF HEADING 8458		
8459 10 00	- Way-type unit head machines	u	12.5%
	- <i>Other drilling machines:</i>		
8459 21 00	-- Numerically controlled	u	12.5%
8459 29	-- <i>Other:</i>		
8459 29 10	--- Bench and pillar	u	12.5%
8459 29 20	--- Pillar or columns, multi-spindle	u	12.5%
8459 29 30	--- Radial	u	12.5%
8459 29 40	--- Deep hole	u	12.5%
8459 29 50	--- Multi head drilling machines	u	12.5%
8459 29 90	--- Other	u	12.5%
	- <i>Other boring-milling machines:</i>		
8459 31 00	-- Numerically controlled	u	12.5%
8459 39	-- <i>Other:</i>		
8459 39 10	--- Vertical turning or boring	u	12.5%
8459 39 90	--- Other	u	12.5%
8459 40	- <i>Other boring machines :</i>		
8459 40 10	--- Jig boring machines horizontal	u	12.5%
8459 40 20	--- Fine boring machines, horizontal	u	12.5%
8459 40 30	--- Fine boring machines, vertical	u	12.5%
8459 40 90	--- Other	u	12.5%
	- <i>Milling machine, knee type:</i>		
8459 51	-- <i>Numerically controlled:</i>		
8459 51 10	--- Horizontal	u	12.5%
8459 51 20	--- Vertical	u	12.5%
8459 51 30	--- Universal	u	12.5%
8459 51 90	--- Other	u	12.5%
8459 59	-- <i>Other:</i>		
8459 59 10	--- Horizontal	u	12.5%
8459 59 20	--- Vertical	u	12.5%
8459 59 30	--- Universal	u	12.5%
8459 59 40	--- Ram type	u	12.5%
8459 59 50	--- Die-sinking or pantograph	u	12.5%
8459 59 90	--- Other	u	12.5%
	- <i>Other milling machines:</i>		
8459 61	-- <i>Numerically controlled:</i>		
8459 61 10	--- Piano milling	u	12.5%
8459 61 90	--- Other	u	12.5%
8459 69	-- <i>Other:</i>		
8459 69 10	--- Bed type, horizontal	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8459 69 20	--- Bed type, vertical	u	12.5%
8459 69 30	--- Piano milling, single column	u	12.5%
8459 69 40	--- Piano milling, double column	u	12.5%
8459 69 90	--- Other	u	12.5%
8459 70	- <i>Other threading or tapping machines :</i>		
8459 70 10	--- Threading machines	u	12.5%
8459 70 20	--- Tapping machines	u	12.5%
<b>8460</b>	MACHINE-TOOLS FOR DEBURRING, SHARPENING, GRINDING, HONING, LAPPING, POLISHING OR OTHERWISE FINISHING METAL, OR CERMETS BY MEANS OF GRINDING STONES, ABRASIVES OR POLISHING PRODUCTS, OTHER THAN GEAR CUTTING, GEAR GRINDING OR GEAR FINISHING MACHINES OF HEADING 8461		
	- <i>Flat-surface grinding machines, in which the positioning in any one axis can be set up to an accuracy of at least 0.01 mm:</i>		
8460 11 00	-- Numerically controlled	u	12.5%
8460 19 00	-- Other	u	12.5%
	- <i>Other grinding machines, in which the positioning in any one axis can be set up to an accuracy of at least 0.01 mm:</i>		
8460 21 00	-- Numerically controlled	u	12.5%
8460 29	-- <i>Other:</i>		
8460 29 10	--- Cylindrical grinders	u	12.5%
8460 29 20	--- Internal grinders	u	12.5%
8460 29 30	--- Centreless grinders	u	12.5%
8460 29 40	--- Profile grinders	u	12.5%
8460 29 90	--- Other	u	12.5%
	- <i>Sharpening (tool or cutter grinding) machines:</i>		
8460 31 00	-- Numerically controlled	u	12.5%
8460 39	-- <i>Other:</i>		
8460 39 10	--- Grinder, tool or cutter	u	12.5%
8460 39 90	--- Other	u	12.5%
8460 40	- <i>Honing or lapping machines:</i>		
	--- <i>Honing machines:</i>		
8460 40 11	---- Vertical, single spindle	u	12.5%
8460 40 12	---- Vertical, multi-spindle	u	12.5%
8460 40 13	---- Horizontal	u	12.5%
8460 40 19	---- Other	u	12.5%
8460 40 20	--- Lapping machines	u	12.5%
8460 90	- <i>Other:</i>		
8460 90 10	--- Polishing and buffing machines	u	12.5%
8460 90 90	--- Other	u	12.5%
<b>8461</b>	MACHINE-TOOLS FOR PLANING, SHAPING, SLOTTING, BROACHING, GEAR CUTTING, GEAR GRINDING OR GEAR FINISHING, SAWING, CUTTING-OFF		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	AND OTHER MACHINE TOOLS WORKING BY REMOVING METAL, OR CERMETS, NOT ELSEWHERE SPECIFIED OR INCLUDED		
8461 20	- <i>Shaping or slotting machines:</i>		
	--- <i>Shaping machines:</i>		
8461 20 11	---- Die and punch shaping machines	u	12.5%
8461 20 19	---- Other	u	12.5%
8461 20 20	--- Slotting machines	u	12.5%
8461 30	- <i>Broaching machines:</i>		
8461 30 10	--- Vertical	u	12.5%
8461 30 20	--- Horizontal	u	12.5%
8461 30 90	--- Other	u	12.5%
8461 40	- <i>Gear cutting, gear grinding or gear finishing machines:</i>		
	--- <i>Gear cutting machines:</i>		
8461 40 11	---- Bevel gear cutting	u	12.5%
8461 40 12	---- Gear cutting spiral bevel and /or hypoid	u	12.5%
8461 40 13	---- Gear slotter or planar formed cutter type	u	12.5%
8461 40 14	---- Gear milling formed disc cutter type	u	12.5%
8461 40 19	---- Other	u	12.5%
	--- <i>Gear grinding or gear finishing machines :</i>		
8461 40 21	---- Single or double wheel disc type gear grinder	u	12.5%
8461 40 22	---- Formed wheel gear grinder	u	12.5%
8461 40 23	---- Gear shaver	u	12.5%
8461 40 24	---- Gear tooth, rounding, chamfering or burring	u	12.5%
8461 40 25	---- Gear shaper, spur and helical	u	12.5%
8461 40 26	---- Gear hobber, spur and helical	u	12.5%
8461 40 29	---- Other	u	12.5%
8461 50	- <i>Sawing or cutting-off machines:</i>		
	--- <i>Sawing machines:</i>		
8461 50 11	---- Band saw, horizontal	u	12.5%
8461 50 12	---- Band saw, vertical	u	12.5%
8461 50 13	---- Circular saw, cold	u	12.5%
8461 50 14	---- Circular saw, hot	u	12.5%
8461 50 15	---- Hack saw	u	12.5%
8461 50 19	---- Other	u	12.5%
	--- <i>Cutting-off machines:</i>		
8461 50 21	---- Abrasive wheel cutting-off machines	u	12.5%
8461 50 29	---- Other	u	12.5%
8461 90 00	- Other	u	12.5%
<b>8462</b>	MACHINE-TOOLS (INCLUDING PRESSES) FOR WORKING METAL BY FORGING, HAMMERING OR DIE-STAMPING; MACHINE-TOOLS (INCLUDING PRESSES) FOR WORKING METAL BY BENDING, FOLDING, STRAIGHTENING, FLATTENING, SHEARING, PUNCHING OR NOTCHING; PRESSES FOR WORKING METAL OR METAL CARBIDES, NOT SPECIFIED		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	ABOVE		
8462 10	- Forging or die-stamping machines (including presses) and hammers:		
	--- Hammers:		
8462 10 11	---- Steam or air, single frame	u	12.5%
8462 10 12	---- Steam or air, double frame	u	12.5%
8462 10 13	---- Headers and upsetters	u	12.5%
8462 10 14	---- Double acting counter blow, air or steam	u	12.5%
8462 10 19	---- Other	u	12.5%
8462 10 20	--- Forging machines	u	12.5%
8462 10 30	--- Die stamping machines	u	12.5%
	- Bending, folding, straightening or flattening machines (including presses):		
8462 21 00	-- Numerically controlled	u	12.5%
8462 29	-- Other:		
8462 29 10	--- Bending and straightening machines	u	12.5%
8462 29 20	--- Press brakes	u	12.5%
8462 29 30	--- Other rotary head and ram type	u	12.5%
8462 29 90	--- Other	u	12.5%
	- Shearing machines (including presses), other than combined punching and shearing machines :		
8462 31 00	-- Numerically controlled	u	12.5%
8462 39	-- Other:		
8462 39 10	--- Plate and sheet shears (guillotine)	u	12.5%
8462 39 20	--- Bar and angle shearing and cropping	u	12.5%
8462 39 90	--- Other	u	12.5%
	- Punching or notching machines (including presses), including combined punching and shearing machines:		
8462 41 00	-- Numerically controlled	u	12.5%
8462 49	-- Other:		
8462 49 10	--- Punching machines (including turret)	u	12.5%
8462 49 20	--- Combination of punching, shearing and cropping machines	u	12.5%
8462 49 30	--- Nibbling machines	u	12.5%
8462 49 90	--- Other	u	12.5%
	- Other:		
8462 91	-- Hydraulic presses:		
8462 91 10	--- Hydraulic extension	u	12.5%
8462 91 90	--- Other	u	12.5%
8462 99	-- Other:		
	--- Pneumatic, inclinable and vertical presses:		
8462 99 11	---- Pneumatic presses	u	12.5%



Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8462 99 12	---- Inclinable presses	u	12.5%
8462 99 13	---- Vertical gap of frame presses	u	12.5%
8462 99 14	---- Vertical straight presses	u	12.5%
8462 99 15	---- Vertical forging presses	u	12.5%
8462 99 19	---- Other	u	12.5%
8462 99 20	--- Dieing or lobbing machine presses	u	12.5%
8462 99 30	--- Transfer and multiple presses	u	12.5%
8462 99 40	--- Horizontal presses	u	12.5%
8462 99 50	--- Friction screw presses	u	12.5%
8462 99 60	--- Knuckle joint presses	u	12.5%
8462 99 70	--- Coining joint presses	u	12.5%
8462 99 90	--- Other	u	12.5%
<b>8463</b>	OTHER MACHINE-TOOLS FOR WORKING METAL, OR CERMETS, WITHOUT REMOVING MATERIAL		
8463 10	- <i>Draw-benches for bars, tubes, profiles, wire or the like:</i>		
8463 10 10	--- Wire and metal ribbon drawing machines	u	12.5%
8463 10 20	--- Other wire making machines	u	12.5%
8463 10 30	--- Tube drawing machines	u	12.5%
8463 10 90	--- Other	u	12.5%
8463 20 00	- Thread rolling machines	u	12.5%
8463 30	- <i>Machines for working wire :</i>		
8463 30 10	--- Wire grill or knitting machine	u	12.5%
8463 30 20	--- Spring coiling	u	12.5%
8463 30 30	--- Chain making	u	12.5%
8463 30 40	--- Nail-making machine	u	12.5%
8463 90	- <i>Other:</i>		
8463 90 10	--- Riveting machines (excluding portable hand operated machine)	u	12.5%
8463 90 20	--- Strip profiling	u	12.5%
8463 90 30	--- Seaming machine for example for cans	u	12.5%
8463 90 90	--- Other	u	12.5%
<b>8464</b>	MACHINE-TOOLS FOR WORKING STONE, CERAMICS, CONCRETE, ASBESTOS-CEMENT OR LIKE MINERAL MATERIALS OR FOR COLD WORKING GLASS		
8464 10	- <i>Sawing machine:</i>		
8464 10 10	--- Granite cutting machines or equipment	u	12.5%
8464 10 90	--- Other	u	12.5%
8464 20 00	- Grinding or polishing machines	u	12.5%
8464 90 00	- Other	u	12.5%
<b>8465</b>	MACHINE-TOOLS (INCLUDING MACHINES FOR NAILING, STAPLING, GLUEING OR OTHERWISE ASSEMBLING) FOR WORKING WOOD, CORK, BONE, HARD RUBBER, HARD PLASTICS OR SIMILAR HARD MATERIALS		
8465 10 00	- Machines which can carry out different types	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	of machining operations without tool change between such operations		
	- <i>Other</i> :		
8465 91 00	-- Sawing machines	u	12.5%
8465 92 00	-- Planing, milling or moulding (by cutting) machines	u	12.5%
8465 93 00	-- Grinding, sanding or polishing machines	u	12.5%
8465 94 00	-- Bending or assembling machines	u	12.5%
8465 95 00	-- Drilling or morticing machines	u	12.5%
8465 96 00	-- Splitting, slicing or paring machines	u	12.5%
8465 99	-- <i>Other</i> :		
8465 99 10	--- Lathes	u	12.5%
8465 99 90	--- Other	u	12.5%
<b>8466</b>	PARTS AND ACCESSORIES SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH THE MACHINES OF HEADINGS 8456 TO 8465, INCLUDING WORK OR TOOL HOLDERS, SELF-OPENING DIEHEADS, DIVIDING HEADS AND OTHER SPECIAL ATTACHMENTS FOR MACHINE-TOOLS; TOOL HOLDERS FOR ANY TYPE OF TOOL, FOR WORKING IN THE HAND		
8466 10	- <i>Tool holders and self-opening dieheads:</i>		
8466 10 10	--- Tool holders	u	12.5%
8466 10 20	--- Self-opening dieheads	u	12.5%
8466 20 00	- Work holders	u	12.5%
8466 30	- <i>Dividing heads and other special attachments for machine-tools:</i>		
8466 30 10	--- Chucks	u	12.5%
8466 30 20	--- Jigs and fixtures	u	12.5%
8466 30 90	--- Other	u	12.5%
	- <i>Other</i> :		
8466 91 00	-- For machines of heading 8464	u	12.5%
8466 92 00	-- For machines of heading 8465	u	12.5%
8466 93	-- <i>For machines of headings 8456 to 8461:</i>		
8466 93 10	--- Parts and accessories of machine tools, for working metals	u	12.5%
8466 93 90	--- Other	u	12.5%
8466 94 00	-- For machines of heading 8462 or 8463	u	12.5%
<b>8467</b>	TOOLS FOR WORKING IN THE HAND, PNEUMATIC, HYDRAULIC OR WITH SELF-CONTAINED ELECTRIC OR NON-ELECTRIC MOTOR		
	- <i>Pneumatic</i> :		
8467 11	-- <i>Rotary type (including combined rotary percussion):</i>		
8467 11 10	--- Drills	u	12.5%
8467 11 20	--- Hammers	u	12.5%
8467 11 90	--- Other	u	12.5%
8467 19 00	-- Other	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	- <i>With self-contained electric motor:</i>		
8467 21 00	-- Drills of all kinds	u	12.5%
8467 22 00	-- Saws	u	12.5%
8467 29 00	-- Other	u	12.5%
	- <i>Other tools:</i>		
8467 81 00	-- Chain saws	u	12.5%
8467 89	-- <i>Other:</i>		
8467 89 10	--- Compressed air grease guns, lubricators and similar appliances	u	12.5%
8467 89 20	--- Vibrators	u	12.5%
8467 89 90	--- Other	u	12.5%
	- <i>Parts:</i>		
8467 91 00	-- Of chain saws	kg.	12.5%
8467 92 00	-- Of pneumatic tools	kg.	12.5%
8467 99 00	-- Other	kg.	12.5%
<b>8468</b>	MACHINERY AND APPARATUS FOR SOLDERING, BRAZING OR WELDING, WHETHER OR NOT CAPABLE OF CUTTING, OTHER THAN THOSE OF HEADING 8515; GAS-OPERATED SURFACE TEMPERING MACHINES AND APPLIANCES		
8468 10 00	- Hand-held blow pipes	u	12.5%
8468 20	- <i>Other gas-operated machinery and apparatus:</i>		
8468 20 10	--- Welding or cutting machines	u	12.5%
8468 20 90	--- Other	u	12.5%
8468 80 00	- Other machinery and apparatus	u	12.5%
8468 90 00	- Parts	kg.	12.5%
<b>8469</b>	TYPEWRITERS OTHER THAN PRINTERS OF HEADING 8443; WORD-PROCESSING MACHINES		
8469 00	- <i>Typewriters other than printers of heading 8443; word-processing machines</i>		
8469 00 10	--- Word-processing machines	u	12.5%
8469 00 20	--- Automatic typewriters	u	12.5%
8469 00 30	--- Braille typewriters, electric	u	Nil
8469 00 40	--- Braille typewriters, non-electric	u	Nil
8469 00 90	--- Other typewriters, electric or non-electric	u	12.5%
<b>8470</b>	CALCULATING MACHINES AND POCKET-SIZE DATA RECORDING, REPRODUCING AND DISPLAYING MACHINES WITH CALCULATING FUNCTIONS; ACCOUNTING MACHINES, POSTAGE-FRANKING MACHINES, TICKET-ISSUING MACHINES AND SIMILAR MACHINES, INCORPORATING A CALCULATING DEVICE; CASH REGISTERS		
8470 10 00	- Electronic calculators capable of operation without an external source of electric power and pocket-size data recording, reproducing and displaying machines with calculating functions	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	- <i>Other electronic calculating machines:</i>		
8470 21 00	-- Incorporating a printing device	u	12.5%
8470 29 00	-- Other	u	12.5%
8470 30 00	- Other calculating machines	u	12.5%
8470 50	- <i>Cash registers:</i>		
8470 50 10	--- Electrically operated	u	12.5%
8470 50 20	--- Manually operated	u	12.5%
8470 90	- <i>Other:</i>		
8470 90 10	--- Electrically operated	u	12.5%
8470 90 20	--- Manually operated	u	12.5%
<b>8471</b>	AUTOMATIC DATA PROCESSING MACHINES AND UNITS THEREOF; MAGNETIC OR OPTICAL READERS, MACHINES FOR TRANSCRIBING DATA ON TO DATA MEDIA IN CODED FORM AND MACHINES FOR PROCESSING SUCH DATA, NOT ELSEWHERE SPECIFIED OR INCLUDED		
8471 30	- <i>Portable digital automatic data processing machines, weighing not more than 10 kg, consisting of at least a central processing unit, a keyboard and a display:</i>		
8471 30 10	--- Personal computer	u	12.5%
8471 30 90	--- Other	u	12.5%
	- <i>Other automatic data processing machines:</i>		
8471 41	-- <i>Comprising in the same housing at least a central processing unit and an input and output unit, whether or not combined :</i>		
8471 41 10	--- Micro computer	u	12.5%
8471 41 20	--- Large or main frame computer	u	12.5%
8471 41 90	--- Other	u	12.5%
8471 49 00	-- Other, presented in the form of systems	u	12.5%
8471 50 00	- Processing units other than those of sub-headings 8471 41 or 8471 49, whether or not containing in the same housing one or two of the following types of unit: storage units, input units, output units	u	12.5%
8471 60	- <i>Input or output units, whether or not containing storage units in the same housing:</i>		
8471 60 10	--- Combined input or out put units	u	12.5%
	--- <i>Printer:</i>		
8471 60 25	---- Plotter	u	12.5%
8471 60 24	---- Graphic printer	u	12.5%
8471 60 29	---- Other	u	12.5%
8471 60 40	--- Keyboard	u	12.5%
8471 60 50	--- Scanners	u	12.5%
8471 60 60	--- Mouse	u	12.5%
8471 60 90	--- Other	u	12.5%
8471 70	- <i>Storage units:</i>		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8471 70 10	--- Floppy disc drives	u	12.5%
8471 70 20	--- Hard disc drives	u	12.5%
8471 70 30	--- Removable or exchangeable disc drives	u	12.5%
8471 70 40	--- Magnetic tape drives	u	12.5%
8471 70 50	--- Cartridge tape drive	u	12.5%
8471 70 60	--- CD-ROM drive	u	12.5%
8471 70 70	--- Digital video disc drive	u	12.5%
8471 70 90	--- Other	u	12.5%
8471 80 00	- Other units of automatic data processing machines	u	12.5%
8471 90 00	- Other	u	12.5%
<b>8472</b>	OTHER OFFICE MACHINES (FOR EXAMPLE, HECTOGRAPH OR STENCIL DUPLICATING MACHINES, ADDRESSING MACHINES, AUTOMATIC BANKNOTE DISPENSERS, COIN SORTING MACHINES, COIN COUNTING OR WRAPPING MACHINES, PENCIL-SHARPENING MACHINES, PERFORATING OR STAPLING MACHINES)		
8472 10 00	- Duplicating machines	u	12.5%
8472 30 00	- Machines for sorting or folding mail or for inserting mail in envelopes or bands, machines for opening, closing or sealing mail and machines for affixing or cancelling postage stamps	u	12.5%
8472 90	- <i>Other:</i>		
8472 90 10	--- Stapling machines (staplers)	u	12.5%
8472 90 20	--- Digital duplicator	u	12.5%
8472 90 30	--- Automatic bank note dispensers	u	12.5%
8472 90 40	--- Coin sorting machines, coin-counting or wrapping machines	u	12.5%
8472 90 90	--- Other	u	12.5%
<b>8473</b>	PARTS AND ACCESSORIES (OTHER THAN COVERS, CARRYING CASES AND THE LIKE) SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH MACHINES OF HEADINGS 8469 TO 8472		
8473 10 00	- Parts and accessories of the machines of heading 8469 - <i>Parts and accessories of the machines of heading 8470:</i>	kg.	12.5%
8473 21 00	-- Of the electronic calculating machines of sub-heading 8470 10, 8470 21 or 8471 29	kg.	12.5%
8473 29 00	-- Other	kg.	12.5%
8473 30	- <i>Parts and accessories of the machines of heading 8471:</i>		
8473 30 10	--- Microprocessors	u	12.5%
8473 30 20	--- Motherboards	u	12.5%
8473 30 30	--- Other mounted printed circuit boards	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8473 30 40	--- Head stack	u	12.5%
	--- <i>Other</i> :		
8473 30 91	---- Network access controllers	u	12.5%
8473 30 92	---- Graphic and intelligence based script technology (GIST) cards for multilingual computers	u	12.5%
8473 30 99	---- Other	u	12.5%
8473 40	- <i>Parts and accessories of the machines of heading 8472:</i>		
8473 40 10	--- Parts of duplicating, hectograph or stencil machines	u	12.5%
8473 40 90	--- Other	u	12.5%
8473 50 00	- Parts and accessories equally suitable for use with machines of two or more of the headings 8469 to 8472	u	12.5%
<b>8474</b>	MACHINERY FOR SORTING, SCREENING, SEPARATING, WASHING, CRUSHING, GRINDING, MIXING OR KNEADING EARTH, STONE, ORES OR OTHER MINERAL SUBSTANCES, IN SOLID (INCLUDING POWDER OR PASTE) FORM; MACHINERY FOR AGGLOMERATING, SHAPING OR MOULDING SOLID MINERAL FUELS, CERAMIC PASTE, UNHARDENED CEMENTS, PLASTERING MATERIALS OR OTHER MINERAL PRODUCTS IN POWDER OR PASTE FORM; MACHINES FOR FORMING FOUNDRY MOULDS OF SAND		
8474 10	- <i>Sorting, screening, separating or washing machines:</i>		
8474 10 10	--- For coal	u	12.5%
8474 10 90	--- Other	u	12.5%
8474 20	- <i>Crushing or grinding machines:</i>		
8474 20 10	--- For stone and mineral	u	12.5%
8474 20 20	--- For coal	u	12.5%
8474 20 90	--- Other	u	12.5%
	- <i>Mixing or kneading machines:</i>		
8474 31	-- <i>Concrete or mortar mixers :</i>		
8474 31 10	--- Concrete mixers	u	12.5%
8474 31 20	--- Mortar mixers	u	12.5%
8474 32 00	-- Machines for mixing mineral substances with bitumen	u	12.5%
8474 39 00	-- Other	u	12.5%
8474 80	- <i>Other machinery:</i>		
8474 80 10	--- Brick and tile making machinery	u	12.5%
8474 80 20	--- Ceramic and clay making machinery	u	12.5%
8474 80 30	--- Machinery for forming foundry moulds of sand	u	12.5%
8474 80 90	--- Other	u	12.5%
8474 90 00	- Parts	kg.	12.5%
<b>8475</b>	MACHINES FOR ASSEMBLING ELECTRIC OR ELECTRONIC LAMPS, TUBES		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	OR VALVES OR FLASH-BULBS, IN GLASS ENVELOPES; MACHINES OR MANUFACTURING OR HOT WORKING GLASS OR GLASSWARE		
8475 10 00	- Machines for assembling electric or electronic lamps, tubes or valves or flash-bulbs, in glass envelopes	u	12.5%
	- <i>Machines for manufacturing or hot working glass or glassware:</i>		
8475 21 00	-- Machines for making optical fibres and preforms thereof	u	12.5%
8475 29 00	-- Other	u	12.5%
8475 90 00	- Parts	kg.	12.5%
<b>8476</b>	AUTOMATIC GOODS-VENDING MACHINES (FOR EXAMPLE, POSTAGE STAMPS, CIGARETTE, FOOD OR BEVERAGE MACHINES), INCLUDING MONEY CHANGING MACHINES		
	- <i>Automatic beverage-vending machines:</i>		
8476 21	-- <i>Incorporating heating or refrigerating devices:</i>		
8476 21 10	--- Incorporating refrigerating devices	u	12.5%
8476 21 20	--- Incorporating heating devices	u	12.5%
8476 29 00	-- Other	u	12.5%
	- <i>Other machines :</i>		
8476 81	-- <i>Incorporating heating or refrigerating devices:</i>		
8476 81 10	--- Incorporating refrigerating devices	u	12.5%
8476 81 20	--- Incorporating heating devices	u	12.5%
8476 89	-- <i>Other:</i>		
8476 89 10	--- Money changing machines	u	12.5%
8476 89 20	--- Postage stamps vending machines	u	12.5%
8476 89 30	--- Cigarette vending machines	u	12.5%
8476 89 90	--- Other	u	12.5%
8476 90	- <i>Parts:</i>		
8476 90 10	--- Of machines of sub-heading 8476 21	kg.	12.5%
8476 90 90	--- Other	kg.	12.5%
<b>8477</b>	MACHINERY FOR WORKING RUBBER OR PLASTICS OR FOR THE MANUFACTURE OF PRODUCTS FROM THESE MATERIALS, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER		
8477 10 00	- Injection-moulding machines	u	12.5%
8477 20 00	- Extruders	u	12.5%
8477 30 00	- Blow moulding machines	u	12.5%
8477 40 00	- Vacuum moulding machines and other thermoforming machines	u	12.5%
	- <i>Other machinery for moulding or otherwise forming:</i>		
8477 51 00	-- For moulding or retreading pneumatic tyres or for moulding or otherwise forming inner	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	tubes		
8477 59 00	-- Other	u	12.5%
8477 80	- <i>Other machinery:</i>		
8477 80 10	--- Machinery for making rubber goods	u	12.5%
8477 80 90	--- Other	u	12.5%
8477 90 00	- Parts	kg.	12.5%
<b>8478</b>	MACHINERY FOR PREPARING OR MAKING UP TOBACCO, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER		
8478 10	- <i>Machinery:</i>		
8478 10 10	--- Cigar making machinery	u	12.5%
8478 10 20	--- Cigarette making machinery	u	12.5%
8478 10 90	--- Other	u	12.5%
8478 90 00	- Parts	kg.	12.5%
<b>8479</b>	MACHINES AND MECHANICAL APPLIANCES HAVING INDIVIDUAL FUNCTIONS, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER		
8479 10 00	- Machinery for public works, building or the like	u	12.5%
8479 20	- <i>Machinery for the extraction or preparation of animal or fixed vegetable fats or oils:</i>		
8479 20 10	--- Oil-seed crushing or grinding machinery including purifying tanks	u	12.5%
8479 20 90	--- Other	u	12.5%
8479 30 00	- Presses for the manufacture of particle board or fibre building board of wood or other ligneous materials and other machinery for treating wood or cork	u	12.5%
8479 40 00	- Rope or cable-making machines	u	12.5%
8479 50 00	- Industrial robots, not elsewhere specified or included	u	12.5%
8479 60 00	- Evaporative air coolers	u	12.5%
	- <i>Other machines and mechanical appliances:</i>		
	- <i>Passenger boarding bridges :</i>		
8479 71 00	-- Of a kind used in airports	u	12.5%
8479 79 00	-- Other	u	12.5%
8479 81 00	-- For treating metal, including electric wire coil-winders	u	12.5%
8479 82 00	-- Mixing, kneading, crushing, grinding, screening, sifting, homogenising, emulsifying or stirring machines	u	12.5%
8479 89	-- <i>Other:</i>		
8479 89 10	--- Soap cutting or moulding machinery	u	12.5%
8479 89 20	--- Air humidifiers or dehumidifiers (other than those falling under heading 8415 or 8424)	u	12.5%
8479 89 30	--- Mechanical sifting machines	u	12.5%



Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8479 89 40	--- Ultrasonic transducers	u	12.5%
8479 89 50	--- Car washing machines and related appliances	u	12.5%
8479 89 60	--- Coke oven plants	u	12.5%
8479 89 70	--- Machinery for the manufacture of chemical and pharmaceuticals goods	u	12.5%
	--- <i>Other :</i>		
8479 89 92	---- Briquetting plant and machinery intended for manufacture of briquettes from agricultural and municipal waste	u	6%
8479 89 99	---- Other	u	12.5%
8479 90	- <i>Parts:</i>		
8479 90 10	--- Of machines for public works, building or the like	kg.	12.5%
8479 90 20	--- Of machines for the extraction of animal or fruit and vegetable fats or oil	kg.	12.5%
8479 90 30	--- Of machines and mechanical appliances for treating wood	kg.	12.5%
8479 90 40	--- Of machinery used for manufacture of chemicals and pharmaceuticals	kg.	12.5%
8479 90 90	--- Other	kg.	12.5%
<b>8480</b>	MOULDING BOXES FOR METAL FOUNDRY; MOULD BASES; MOULDING PATTERNS; MOULDS FOR METAL (OTHER THAN INGOT MOULDS), METAL CARBIDES, GLASS, MINERAL MATERIALS, RUBBER OR PLASTICS		
8480 10 00	- Moulding boxes for metal foundry	kg.	12.5%
8480 20 00	- Mould bases	kg.	12.5%
8480 30 00	- Moulding patterns	kg.	12.5%
	- <i>Moulds for metal or metal carbides:</i>		
8480 41 00	-- Injection or compression types	kg.	12.5%
8480 49 00	-- Other	kg.	12.5%
8480 50 00	- Moulds for glass	kg.	12.5%
8480 60 00	- Moulds for mineral materials	kg.	12.5%
	- <i>Moulds for rubber or plastics:</i>		
8480 71 00	-- Injection or compression types	kg.	12.5%
8480 79 00	-- Other	kg.	12.5%
<b>8481</b>	TAPS, COCKS, VALVES AND SIMILAR APPLIANCES FOR PIPES, BOILER SHELLS, TANKS, VATS OR THE LIKE, INCLUDING PRESSURE-REDUCING VALVES AND THERMOSTATICALLY CONTROLLED VALVES		
8481 10 00	- Pressure-reducing valves	kg.	12.5%
8481 20 00	- Valves for oleohydraulic or pneumatic transmissions	kg.	12.5%
8481 30 00	- Check (non-return) valves	kg.	12.5%
8481 40 00	- Safety or relief valves	kg.	12.5%
8481 80	- <i>Other appliances:</i>		
8481 80 10	--- Taps, cocks and similar appliances of iron	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	or steel		
8481 80 20	--- Taps, cocks and similar appliances of non-ferrous metal	kg.	12.5%
8481 80 30	--- Industrial valves (excluding pressure-reducing valves, and thermostatically controlled valves)	kg.	12.5%
	--- <i>Inner tube valves:</i>		
8481 80 41	---- For bicycles	kg.	12.5%
8481 80 49	---- Other	kg.	12.5%
8481 80 50	--- Expansion valves and solenoid valves for refrigerating and air conditioning appliances and machinery	kg.	12.5%
8481 80 90	--- Other	kg.	12.5%
8481 90	- <i>Parts :</i>		
8481 90 10	--- Bicycles valves	kg.	12.5%
8481 90 90	--- Other	kg.	12.5%
<b>8482</b>	BALL OR ROLLER BEARINGS		
8482 10	- <i>Ball bearings:</i>		
	--- <i>Adapter ball bearings (radial type) :</i>		
8482 10 11	---- Not exceeding 50 mm of bore diameter	u	12.5%
8482 10 12	---- Of bore diameter exceeding 50 mm but not exceeding 100 mm	u	12.5%
8482 10 13	---- Of bore diameter exceeding 100 mm	u	12.5%
8482 10 20	--- Other ball bearing (radial type) of bore diameter not exceeding 50 mm	u	12.5%
8482 10 30	--- Other ball bearing (radial type) of bore diameter exceeding 50 mm but not exceeding 100 mm	u	12.5%
8482 10 40	--- Of bore diameter exceeding 100 mm	u	12.5%
	--- <i>Thrust ball bearings :</i>		
8482 10 51	---- Of bore diameter not exceeding 50 mm	u	12.5%
8482 10 52	---- Of bore diameter exceeding 50 mm but not exceeding 100 mm	u	12.5%
8482 10 53	---- Of bore diameter exceeding 100 mm	u	12.5%
8482 10 90	--- Other	u	12.5%
8482 20	- <i>Tapered roller bearings, including cone and tapered roller assemblies:</i>		
	--- <i>Tapered roller bearings (radial type) :</i>		
8482 20 11	---- Of bore diameter not exceeding 50 mm	u	12.5%
8482 20 12	---- Of bore diameter exceeding 50 mm but not exceeding 100 mm	u	12.5%
8482 20 13	---- Of bore diameter exceeding 100 mm	u	12.5%
8482 20 90	--- Other	u	12.5%
8482 30 00	- Spherical roller bearings	u	12.5%
8482 40 00	- Needle roller bearings	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
8482 50	- <i>Other cylindrical roller bearings:</i>		
	--- <i>Radial type :</i>		
8482 50 11	---- Of bore diameter not exceeding 50 mm	u	12.5%
8482 50 12	---- Of bore diameter exceeding 50 mm but not exceeding 100 mm	u	12.5%
8482 50 13	---- Of bore diameter exceeding 100 mm	u	12.5%
	--- <i>Thrust roller bearings:</i>		
8482 50 21	---- Of bore diameter not exceeding 50 mm	u	12.5%
8482 50 22	---- Of bore diameter exceeding 50 mm but not exceeding 100 mm	u	12.5%
8482 50 23	---- Of bore diameter exceeding 100 mm	u	12.5%
8482 80 00	- Other, including combined ball or roller bearings	u	12.5%
	- <i>Parts:</i>		
8482 91	-- <i>Balls, needles and rollers:</i>		
	--- <i>Balls:</i>		
8482 91 11	---- Of nickel alloys	kg.	12.5%
8482 91 12	---- Of tungsten carbide	kg.	12.5%
8482 91 13	---- Of special stainless steel	kg.	12.5%
8482 91 14	---- Of high speed steel	kg.	12.5%
8482 91 19	---- Other	kg.	12.5%
8482 91 20	--- Needles	kg.	12.5%
8482 91 30	--- Rollers	kg.	12.5%
8482 99 00	-- Other	kg.	12.5%
<b>8483</b>	TRANSMISSION SHAFTS (INCLUDING CAM SHAFTS AND CRANK SHAFTS) AND CRANKS; BEARING HOUSINGS AND PLAIN SHAFT BEARINGS; GEARS AND GEARING; BALL OR ROLLER SCREWS; GEAR BOXES AND OTHER SPEED CHANGERS, INCLUDING TORQUE CONVERTERS; FLYWHEELS AND PULLEYS, INCLUDING PULLEY BLOCKS; CLUTCHES AND SHAFT COUPLINGS (INCLUDING UNIVERSAL JOINTS)		
8483 10	- <i>Transmission shafts (including cam shafts and crank shafts) and cranks :</i>		
8483 10 10	--- Crank shafts for sewing machines	u	12.5%
	--- <i>Other :</i>		
8483 10 91	---- Crank shaft for engines of heading 8407	u	12.5%
8483 10 92	---- Crank shaft for engines of heading 8408	u	12.5%
8483 10 99	---- Other	u	12.5%
8483 20 00	- Bearing housings, incorporating ball or roller bearings	u	12.5%
8483 30 00	- Bearing housings, not incorporating ball or roller bearings; plain shaft bearings	u	12.5%
8483 40 00	- Gears and gearing, other than toothed wheels, chain sprockets and other transmission elements presented separately; ball or roller screws; gear boxes and other speed	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	changers, including torque converters		
8483 50	- <i>Flywheels and pulleys, including pulley blocks:</i>		
8483 50 10	--- Pulleys, power transmission	u	12.5%
8483 50 90	--- Other	u	12.5%
8483 60	- <i>Clutches and shaft couplings (including universal joints):</i>		
8483 60 10	--- Flexible coupling	u	12.5%
8483 60 20	--- Fluid coupling	u	12.5%
8483 60 90	--- Other	u	12.5%
8483 90 00	- Toothed wheels, chain sprockets and other transmission elements presented separately; parts	u	12.5%
<b>8484</b>	GASKETS AND SIMILAR JOINTS OF METAL SHEETING COMBINED WITH OTHER MATERIAL OR OF TWO OR MORE LAYERS OF METAL; SETS OR ASSORTMENTS OF GASKETS AND SIMILAR JOINTS, DISSIMILAR IN COMPOSITION, PUT UP IN POUCHES, ENVELOPES OR SIMILAR PACKINGS; MECHANICAL SEALS		
8484 10	- <i>Gaskets and similar joints of metal sheeting combined with other material or of two or more layers of metal:</i>		
8484 10 10	--- Asbestos metallic packings and gaskets (excluding gaskets of asbestos board reinforced with metal gauze or wire)	kg.	12.5%
8484 10 90	--- Other	kg.	12.5%
8484 20 00	- Mechanical seals	kg.	12.5%
8484 90 00	- Other	kg.	12.5%
<b>8486</b>	MACHINES AND APPARATUS OF A KIND USED SOLELY OR PRINCIPALLY FOR THE MANUFACTURE OF SEMI-CONDUCTOR BOULES OR WAFERS, SEMI-CONDUCTOR DEVICES, ELECTRONIC INTEGRATED CIRCUITS OR FLAT PANEL DISPLAYS, MACHINES AND APPARATUS SPECIFIED IN NOTE 9(C) TO THIS CHAPTER; PARTS AND ACCESSORIES		
8486 10 00	- Machines and apparatus for the manufacture of boules or wafers	u	12.5%
8486 20 00	- Machines and apparatus for the manufacture of semi-conductor devices or of electronic integrated circuits	u	12.5%
8486 30 00	- Machines and apparatus for the manufacture of flat panel displays	u	12.5%
8486 40 00	- Machines and apparatus specified in Note 9(c) to this Chapter	u	12.5%
8486 90 00	- Parts and accessories	kg.	12.5%
<b>8487</b>	MACHINERY PARTS, NOT CONTAINING ELECTRICAL CONNECTORS, INSULATORS, COILS, CONTACTS OR OTHER ELECTRICAL FEATURES NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER		
8487 10 00	- Ships' or boats' propellers and blades therefor	u	12.5%
8487 90 00	- Other	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)

**Exemption to internal combustion engines falling under Ch.84 and manufactured by Kerala Agro machinery Corporation Ltd.**

In exercise of the powers conferred by sub-section (1) of section 5A of the Central Excise Act, 1944 (1 of 1944), the Central Government, on being satisfied that it is necessary in the public interest so to do, hereby exempts internal combustion engines falling under Chapter 84 of the Schedule to the Central Excise Tariff Act, 1985 (5 of 1986) and manufactured by Kerala Agro Machinery Corporation Ltd, (hereinafter referred to as KAMCO) at their Kalamassery unit and cleared to Kanjikode unit of KAMCO, for manufacture of power tillers of heading 8432, from the whole of the duty of excise leviable thereon which is specified in the said Schedule to the Central Excise Tariff Act, 1985 (5 of 1986) provided the manufacturer follows the procedure laid down in the Central Excise (Removal of Goods at Concessional rate of Duty for Manufacture of Excisable Goods) Rules, 2001.

[Notfn. No.32/07-C.E., dated 30.7.2007.]

**Exemptions to parts, components ,assemblies or sub-assemblies falling under Chapter 84 of the First Schedule.**

In exercise of the powers conferred by sub-section(1) of section 5A of the Central Excise Act, 1944 (1 of 1944), and in supersession of the notification number 32/2007, dated the 30th July , 2007, published in the Gazette of India, Extraordinary, vide G.S.R. 515 (E), dated the30th July, 2007,except as respects thing done or omitted to be done before such supersession, the Central Government, on being satisfied that it is necessary in the public interest so to do, hereby exempts parts, components ,assemblies or sub-assemblies falling under Chapter 84 of the First Schedule to the Central Excise Tariff Act,1985(5 of 1986), and removed from one or more factories of a manufacturer to another factory of the same manufacturer, for manufacture of power tillers of heading 8432, from the whole of the duty of excise leviable thereon which is specified in the said Schedule, provided the manufacturer follows the procedure laid down in the Central Excise ( Removal of Goods at Concessional rate of Duty for Manufacture of Excisable Goods) Rules, 2001.

[Notfn. No. 16/11-C.E., dated 1.3.2011]

- For rates of special duty of excise and notification(s) giving effective rates of special duty of excise on specified goods of this Chapter - please see the second Schedule to this tariff.
- For effective rates of Cess on the specified goods of this Chapter - please see Appendix IV.
- The specified goods falling under this Chapter are assessable to duty w.r.t. Maximum Retail Price. For percentage of abatement - please see Appendix V.